CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH,

Second Floor, Commercial Complex, Indiranagar, Bangalore-38.

Dated: 17 JAN 1994

ORIGINAL APPLICATIONS NO.395 TO 403 of 1991,57,416 of 1990, 298,320 & 377 of 1992 AND 44 TO 80 / 1993.

APPLICANTS: - Sri.C.R. Rangadhamaiah and Others

v/s

RESPONDENTS: The Chairman, Railway Board and Others.

To.

- 1. Sri.K.Subba Rao, Advocate, No. 27, Chandrashekar Complex, Ist Main Road, Ist Floor, Gandhinagar, Bangalore-9.
- 2. Sri.R.Bhaskaran, Advocate, No. 40/2083, Elamkulam Road, Kaloor, Kochi-682017.
- 3. Sri.P.Shivan Pillai, Advocate, Grass House, Monestary Road, Marikkamuri, Kochi-682011.
- 4. Sri.Vijaynarayan, 3-C ELDORADO, 112, Nungambakkam High Road, Madras-600 034.
- 5. Chairman, Railway Board, Rail Bhavan, New Delhi.
- 6. The Secretary, Ministry of Railway, Rail Bhavan, New Delhi.
- 7. The General Manager, Southern Railways, Park Town, Madras-3.
- 8. The Chief Personnel Officer, Southern Railways, Park Town, Madras-3.
- 9. The Divisional Railway Manager, Southern Railways, Mysore.
- 10. The Senior Divisional Personnel Officer, Southern Railways, Palghat, Kerala.
- 11. The Divisional Personnel Officer, Southern Railways, Madurai Division, Madurai.
- 12. The Divisional Superintendent, Southern Railways, Divisional Office, Palghat, Kerala.
- 13. The Divisional Railway Manager, Southern Railway, Bangalore.
- 14. Sri.K.R.D.Karanth, Advocate, 32, Mangalanagar, Sankey Road Cross, Bangalore -52.
- 15. Sri.A.N. Venugopala Gowda, Advocate, No. 8/2, Upstairs, R.V. Road, Opp: Bangalore Hospital, Bangalore-4.

SUBJECT:- Forwarding of copies of the Orders passed by the Central Administrative Tribunal, Bangalore.
-x-x-x-x-

Please find enclosed herewith a copy of the ORDER passed by this Tribunal in the above mentioned applications on 16th Day of December, 1993, for further necessary action.

DEPUTY REGISTRAN(J)
JUDICIAL BRANCHES.

qm#

155 100 : 150 - 10 35

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

D.A.NOS. 395 to 403/91.57/90.416/90.320/92, 298/92. 377/92 and 44 to 80/93

THURSDAY, THIS THE 16TH DAY OF DECEMBER, 1993

SHRI JUSTICE V.S.MALIMATH

.... CHAIRMAN(J)

SHRI JUSTICE P.K.SHYAMSUNDAR

.... VICE CHAIRMAN(J)

SHRI V. RAMAKRISHNAN

... MEMBER (A)

- Sri C.R.Rangadhamaiah,
 S/O Sri Rangaish,
 aged about 68 years,
 Retired Guard-A Special,
 Chikkabidre,
 Chikkanarayakanahalli Taluk.
- 2. Sri K.V.Sreekantiah,
 S/O Sri K.V.Subramanyaiah,
 aged about 69 years,
 Retired Guard-A Special,
 Ch-70,6th Main,Saraswathipuram,
 Mysore 9.
- Sri M.N.Narayana Setty,
 S/O Sri K.Muniswamaiah,
 Retired Guard-A Special,
 2003/2. Rajkamal Street,
 Mysore 1
- 4. Sri B.J.Nagarajaiah, S/O Sri Jayapala Nayanar, Retired Guard-A Special, 158, Shankaranagar, J.B.Kaval. Bangalore-560 022
- 5. Sri K.Seshadri, S/O Sri Krishna, Bhatta, aged about 69 years, Retired Guard-A Special, 92, Lakshmipuram, Arsikere.
- 6. Sri M.Channabasavaian,
 S/O Sri Madappa,aged about 69 years,
 Retired Guard-F Special,
 964, 9th Main Road, 6th Cross,
 Brakashnagar,Bangalore 21

Sri K.V. Srinivasachar, 500 Sri A.Venkataramachar, aged about 69 years, Retired Guard-# Special, 69, 111 Parallel Road, Bayahagar Extension, Shimoga own - 577 201

Applicants

- Sri Shivaswamy, S/o Sri T.
 Durgachalam Pillai, aged
 about 69 years, Retired
 Driver-A Special, 44, II
 Main, Medes Block, New
 Bamboo Bazar, Mysore-21
- Pharoah, Retired Driver-A
 Special, 2355, I Main, II
 Cross, K.G.Koppal, Chamaraja-puram, Mysore,
- 10. Sri R.J.Mahadevan,
 S/o R.Jayaram,
 aged about 67 years.
 Guard 'A' Special (Retired)
 residing at No.157, IVth Cross,
 Nagappa Block, Srirampuram,
 Bangalore 560 021
- 11. Sri R.Shiveiah.
 Retired Buard A: Special.
 and residing at No.1153;
 'Sri Ranga', II Main Road,
 S.N.Colony, Yeshwanthpur,
 Bangalore 560 022.
- 12. Sri Papanna,
 S/o Nathavadu,
 aged about 63 years,
 Driver Passenger MR448,
 Southern Railway,
 Bangalpre City(Retired)
 No.5/10, Backside of
 Muniswara Temple,
 Bhuvaneswarinagar, Magadi Road,
 Bangalore 23.
- 13. Sri Ghouse Mohideen
 S/o Azeen Mohideen,
 aged about 63 years,
 Driver Passenger MR 238,
 Southern Railway, Bangalore City,
 (Retired) C/o Noor Mohamad,
 No.73/D, Railway Quarters,
 Yeswanthapur, Bangalore 22.
- 14. Sri D.John Feter,
 S/o Doraiswamy,
 aged about 58 years,
 Driver Goods MR 612,
 Southern Railway,
 Yeswanthapur (Retired)
 No.62, III Cross, I Stage,
 Oklipuram, Bangalore 21.

Applicants 1 to 9 in O.A.Nos.395 to 403/91

Applicant 10 in O.A. No.57/90

Applicant 11 in O.A. No.416/90

... APPLICANTS

...Cont#./-

- 15. Sri Manickam,
 S/o Laksmanappa,
 aged about 60 years,
 Driver Passenger MR 414,
 Southern Railway, Arsikere,
 (Retired), No.286/A, Eth Cross,
 Bangalore 560 821,
- 16. Nerayana,
 S/o Nyathavadu,
 aged about 72 years,
 Shunter MR 275,
 Bangalore City, Southern Railway,
 (Retired) No.53 C/o Nawaz Store,
 12th Cross Magadi Road,
 Bangalore 23,
- 17. Sri M.S.Susainathan,
 S/o Mariswamy,
 aged about 62 years.
 Driver Passenger MR 475,
 Southern Railway, Yelehanke,
 (Retired)C/o P.A.Joseph,
 45/A Old Railway Quarters,
 Yeswanthapur, Bangalors 22.
- 11. Sri Siddaiah, S/o Siddaiah Gowda, aged 62 years, Diesel Assistant MR 523, Southern Railway, Bangalore City, (Retired) No.58, I Cross, 3rd Main Road, Ramachandrapuram, Bangalore 21.
- 19. Sri Kadirvelu C.R.,
 S/o C.S.Ramalingam,
 aged about 58 years,
 Goods Driver MR 624.
 Southern Railway, Harihar,
 (Retired), No.32/2, I Main Road,
 I Cross, Oklipuram,
 Bangalore 21.
- Sri Gulam Dastagir,
 S/o Md.Ghouse,
 aged about 69 years,
 Shunter MR 597, Southern Railway,
 Yeswanthapur (Retired) No.3,
 Star Building, Dharga Mohalla,
 Doorvaninagar, Old Madras Road,

21. Sri Abdul/Waheed,

21. Sri Abdul/Waheed,

5/5 Md. Hansel, aged 67 years,

Shunter MR 539, Southern Railway,

Bangalore Cantenment(Retired)

No. 10, 5th Cross, L-B,

Shastrinagar, Indiranagar,

Sangalore - 38.

... APPLICANTS.

...Cont#./-

- 22. Sri D.John,
 S/o N.David Pillai,
 aged about 66 years,
 Assistant Guard/EMT 1303,
 Southern Railway, Bangalore
 (Retired), C/o Carpenter Supramany,
 12th Cross, Magadi Road,
 Bangalore = 23,
- 23. Sri Shaik Fekruddeen Easmer, S/o Mohammed Khasim Sekil, aged about 63 years, Railway Guard A-EA 5212, Southern Railway, Arsikere, (Retired), Mandipet, Arsikere 573 103, Hassan District.
- 24. Srl K.G.Krishnamurthy,
 S/o K.Gundappa,
 aged about 60 years,
 Guard A Spl. EE 994,
 Southern Railway, Arsikere,
 (Retired), No.84, Yerrappa Block,
 Laxmipur, Arsikere 573 163,
- 25. Sri D.E.Anthony,
 S/o Ennasiappa, aged about 63
 years, Asst. Guard EE 1317,
 Southern Rellway, Bangalone City,
 (Retired), No. 298, EMS, 5th Main,
 Kengeri Satellite Town,
 Bangalore 60.
- Sri N.V.Ananda Rao,
 S/o N.Venkoba Rao,
 aged about59 years,
 Fireman A MR 549,
 Southern Railway, Shimoga Town,
 (Retired) No. 121, IT Cross,
 Behind S.P.Office, Ashoknagar,
 Shimoga Town.
- 27. Sri M.Mani,
 S/o Mottai, aged about
 62 years, Shunter MR 672,
 Southern Railway,
 Baiyappanahalli(Retired),
 Ramaswamypalya, M.S.Nagar,
 Kammanahalli Main Road,
 Bangalore 33.
- 28. Sri M. Laxman, S/o Murugesh, aged about 63 years, Driver Goods MR 410, Southern Railway, Yeswanthapur (Retired), No.22, I Cross, Bhasyamnagar, Srirampuram, Bangalore 21,

APPLICANTS ...Contd./-

- 29. Sri Romeiah,
 S/o Venkataramanappa,
 aged about 63 years,
 Driver Passenger MR 721,
 Southern Railway, Shimoga Town,
 Retired, No.209/41, Rackamma
 Building, Main Road,
 Yeswanthapur, Bangalore-22.
- 30. Sri Syed Abbas,
 S/o Syed Dastagir,
 aged about 69 years,
 Southern Railway, Bangalore City,
 (Retired), No.41, I Cross,
 II Main, Patharayanapura;
 (Near Subramya Maasjid),
 Bangalore 26;
- 31. Sri Akdul Rahim,
 S/o Md.Bakshi,
 aged about 62 years,
 Shunter MR 349, Southern Railway,
 Bangalore City (Retired),
 No.22/1, 11-A Cross,
 Hoshalli Mein Road,
 Patharayanapura
 Bangalore 26.
- 32. Sri K.M.Pavooni,
 S/o K.V.Mathew,
 aged about 66 years,
 Driver Goods MR 701,
 Southern Railway, Yeswanthapur,
 (Retired), No.517, 7th Cross,
 K.N.Extension, Yeswanthapur,
 Bangalore 22.
- 33. Sri S.Gangadharaiah,
 S/o B.Siddaiah,
 agem about 63 years.
 Guard A-Spl. EMT 428,
 Southern Railway, Arsikere,
 (Retired), Nc.Vasantha Nilaya,
 near Sedana Talkies, Behind
 Fump House, Arsikere.
- 34. Sri G.Ramastemy,
 S/o A.Govindaraju,
 aged about £4 years,
 Mail Guard EMT 797,
 Southers Railway, Bangalore City,
 Retired Nc.264/A6 Railway Otrs
 (NC), Saythern Railway, Bangalore-23.

 35. Sri A.Kumaran, S/o C.Abbu,
 aged about \$9 years, Mail Guard
 EE 1768, S.Railway, Bangalore City,
 Retired No.164, 6th Nain
 II Cross Shankarnagar, Yeawanthabur P.O.
 Bengalore 22.

36. Sri M.Nagaraj,
S/o Muniswamy Naidu,
aged arout 60 years,
Driver Goods MR 436,
Southern Railway, Bangalore City,
(Retired), No.68, Kothandaramapuram,
Vaiyalikaval, 12-A Cross,
Bangalore - 3.

37. Sri G.Gopel,
S/o Gengen,
Aged elout 60 years,
Driver Goods MR 599,
Southern Reilway, Yeswantheour,
(Retired), C/o G.Chekreverthy,
No.42/D, Reilway Otre.
Beiyappanahalli,
Bengelore - 38.

Sri Khudus,
S/o Hussain Sal
aged about 6% years,
Driver Fassanger MR 112,
Southern Railway, Bangalore City,
(Retired), No.469, 10th Cross,
Mathikere Main Road,
Yeswanthapur, Bangalore-22,

Sri Mayanna,
S/o Mayanna Gowda,
aged about 71 years,
Shunter MR 254,
Southern Railway, Bangalore City,
(Retired), No.40, 7th Cross,
Gayathrinagar, Srirampuram,
Bangalore-21.

40. Sri Gurusiddaian, S.
S/o Siddappa,
aged about 68 years,
Driver Passenger MR 393,
Southern Railway, Shimoga Town,
(Retired), Attr Guddakaval
Hosur Javagal Fost, Arsikera
Taluk, Hassan District.

41. Sri Mohamed Hussain,
S/o Mohamed Budensab,
aged about 66 years,
Shunter MR 691,
Southern Railway, Harihar,
(Retired), Amaravethi Post,
Harihar Taluk, Harihar.

42. Sri T.Duggan,
S/o A.E.Duggan,
aged about 65 years,
Driver Passenger MR 97,
Southern Railway, Bangalore City

residing at :Munikalappa Garden, Ramaswamy Palayam, Khammanahalli Main Road, 2nd Cross, Bangalore-33.

- 43. Sri John Ross, S/o Noeh,
 aged about 62 years,
 Driver Passenger MR 359,
 Southern Railway, Bangalore City,
 (Retired), No.860, HMT layout,
 behind Chowdeswari Temple,
 Mathikere, Sangalore-54.
- 44. Sri E.Hussey, 5/o William Hussey, aged about 64 years, Driver Passenger, MR 193, Southern Railway, Bangalore City, (Retired), No.5, 7th Cross, Subedarpalya, Yeswanthapur, Bangalore-22.
- 45. Sri B. Jayaram Singh,
 S/o Narayan Singh,
 aged about 63 years.
 Driver Passenger MR 611,
 Southern Railway, Shimoga Town,
 (Retired), No. 1831, III Cross,
 Rathan Singh Lane, Mandi Mohalla,
 Mysore 570 021.
- Sri Maruthi Reo,
 S/o Neelakanta Rao,
 aged about 64 years,
 Driver Passenger MR 422,
 Southern Railway, Bangalore City,
 (Retired), No.23, I Main Road,
 Gundu Muneeswara Temple Street,
 Matadhahalli, Bangalore-32.
- 47. Sri Mohamed Basha,
 S/o Abdulla Sab,
 aged about 67 years,
 Shunter MR 423, Southern Railway,
 Harihar, (Retired), No.351,
 II Cross, Gandhinagar,
 Harihar.
- Sri.Kisten, S/o Govindan, aged about 59 years,
 Shunter MR
 Southern Railwey, Bangalore City,
 (Retired), No.6/2, Sundaram Reddy,
 Building, Backside of Nanohara Mills,
 Magadi Road, Bangalore 23,

Sri M.Mitrappa, S/o Muthappa, aged about 72 years, Driver Goeds, Southern Railway, Yeswanthapur, (Retired) C/o Chaterine M, Ghanejyothi High School, No.61/1, IV-N Block, Rajajinagar, Bangelore - 10.

- STI Rangaiah,
 S/o Rangaswamy,
 aged about 68 years,
 Driver Passenger MR 160,
 Southern Reilway, Bangalore City,
 (Retired), No.27, Chic Bealer
 Road Cross, Shivejinagar,
 Bangalore-51.
- 51. Sri Ethirajan, S/o R.Chamundi, aged about 65 years, Southern Railway, Mysore (Retired), Driver Passenger, MR 378, No.1389, III Cross, Kaki Road, Mandi Mohella, Mysore-21.
- 52. Sri A.Xavier, S/o S.Anthony, aged about 62 years, Driver Passenger MR 683, Southern Railway, Arsikera, (Retired), No. 52/2/, Behind St.Marrys Church, Arsikere-103.
- 53. Sri Linga, S/o Karbasappε, aged about 67 years, Shunter MR 253, Southern Railway, Harihar, (Retired),C/o Kurvathi Linga, Amrayathi Post, Harihar.
- 54. Sri Revanappa,
 S/o Siddappa, aged about E3 years,
 Fireman First ML 1129,
 Southern Railway, darihar,
 (Retired), C/o Revanappa,
 Challageri, Mallikarjuna Extension,
 Amravathi Post, Harihar.
- 55. Sri A.Ethieraj,
 S/o Abbaiah Sunder Raj,
 aged about 73 years,
 Driver Mail MR 5,
 Southern Railway, Bangalore City,
 (Retired), C/o E.Sridher,
 No.343, Railway Strs. (MG)
 Bangalore 23.
- 56. Smt. Kamale Bai Piroji Rac Kewle, B/o late Piroji Rac Kewle, syed about +51years, Driver Padsenger MR 453, Southern Railway, Arsikere, No. 223, Cld Rms Road, Arsikere.

- 57. Smt.R himabi,

 W/o Late C.Fazalur Rahaman,
 aged about 45 years,
 Shunter MR 592,
 Southern Railway, Yeswanthepur,
 No.11, 4th Cross, Behind Yeramma
 Kalyan Mantap, Mohankumar Nagar,
 Yeswanthapur, Bangalore-22.
- 53. Smt.Sharadamma,
 W/o lete S.Ganeshan,
 aged about 52 years, Shunter MR590,
 Southern Railway, Yeswanthapur,
 No.5, I Cross, Mohankumernegar,
 Yeswanthapur, Bangalore-22.
- 59. Smt.Sufia Khatun,
 W/o late Anwar,
 aged about 53 years,
 Diesel Asst. MR
 Southern Railway, Bangalora City,
 C/o M.Arumai, No.1072/8, KN Extn.,
 5th Cross, Yeswarthapur,
 Bangalore-22.
- 50. Smt.Kenakamma.
 W/o late A.Subramany,
 aged about 49 years,
 DieaelAsst. MR 521,
 Southern Railway, Bangalore City,
 No.541/C, I floor, MG Rly.Colony,
 Bangalore-23.
- 61. Sri Shanthakumar,
 S/o late Anandaraju,
 aged about 25 years,
 Driver Passenger, MR 358,
 Southern Railway, Arsikere,
 Ambedkar nagar, Holenarsipur,
 Hasan Dist.
- 62. Smt.Devamma,
 W/o late B.M.Venkatesh,
 aged about 47 years,
 Diesel Asst. MR.1266,
 Southern Railway, Bangalore City,
 No.91/B, Railway Qtrs.,
 Near Running Room,
 Bangalore-23.

Smt. Gajalakshmi,
o late R. Srirangappa,
aged about 53 years,
Driver goods, MR 474,
Southern Railway, No.13,
7th Cross, 6th Block,
Rajajinegar, Bangalore - 10.

BANG

... APPLICANTS.
..Contd./-

- Smt.Helen, 64. W/o late C.A.Tristrem, aged about 50 years Site No.17, Patel Hanumaich s Flat, Jalahálli Post. Bangelore⊸1∰.
- .. Applicants in \$1. No. 12 Sri D. Ramamurthy, 65. S/o Doraiswamy, aged about 60 years Driver Goods MR- 735 Yeswanthamur, No.375, 7th Close, III Main Road. Gokur Stage-I, Mattikere Layout & Post. Bangalore-54.
- Sri Abdul Rahim Khah, 66. aged about 60 years, Driver Goods MR 514. No.43, Kavika Layout, Mysore Road, Bangalore-26.
- Sri Sethu Rec, 5 5/o late S.N.Srikantaiah, 67. aged about 63 years Driver Goods MR 753. S.Railway, Bengalore (Retired), No.1362, 5th Main Road, IInd Stage, E-Birck, Rajajinagar, Bangalore-560 010.
- Sri R.F. Henderson, 64. S/o late F.W.Henderson. aged about 60 years,
 Driver Goods MR 603, S.Railway,
 Bangalore (Retired), No.31,
 Pampanagar, Yeswanthapur,
 Bangalore-22.
- 69 Srl Bheemaiah. S/o Chennaiah, aged about 65 years, Driver Passenger MR 80, S.Railway, Mysore Division, (Retired), A.A.Colony, near New Railway Colory, Shimoga Town.
- Sri Shiva, S/o Venkataswamy, aged-about 64 years, Shunter MR 307, S. Reilway, Mysore Division, (Retired) No. 172, A.A.Colony, near New Railway Colony Shimoga Town - 577 201.
- Sri Mohamad Abbas, S/o Khalander Khasim, aged about 62 years, Driver Mail, MR 426,

APPLICANTS Contd./-

to 66 in O.A.No.320/92

S.Railway, Arsikere Division, (Retired), Gopal Singh Quarters, B.H.Road, Arsikere.

- 72. Sri E.Natarajan,
 S/o Ekambaram-K,
 aged about 62 years,
 Driver Mail MR 429,
 S.Railway, Arsikere Division,
 (Retired), No.291, Kumarar
 Nilayam, Hassan Road,
 Arsikere 573 103.
- 73. Sri Subramany,
 S/o Uthandi, aged about 59 years
 Driver Passenger, S.Railway,
 Arsikere Division(Retired),
 C/o Anthony, 15/A, Railway Querters,
 Arsikere.
- 74. Sri R.Purushothem,
 S/o B.Ramachandra Naidu,
 aged about 63 years,
 Driver Passenger MR 715,
 S.Railway, Arsikere Division,
 (Retired), C/o R.Shaskar,
 No.128/B, HUDCO Colony,
 Bhadravathi 577 301.
- 75. Sri M. Feter,
 S/o V. Anthony,
 aged about 64 years,
 Driver Mail, MR. 139,
 S. Railway, Arsikere Division,
 (Retired), I Cross, Hassan Road,
 Unner Line, Arsikere.
- 76. Sri Kanakaraj,
 S/o V.Anthony, Major,
 Driver Passenger MR 106,
 S.Railway, Arsikere Division,
 (Retired)C/o R.Anthony,
 Crane Driver, No.4, Railway Quarters,
 Arsikere.
- 77. Sri Bheemsen,
 S/o H.Mahadev,
 aged about 62 years,
 Driver Passenger MR.559,
 No. S. Railway, Arsikere Division,
 (Retired), Muthilamma Temple Road,
 5th Cross, Road, Near Water Tank,
 Shanthinagar, Doddaballapur.
- 78. Sri.R.Lakshminarayena, S/o C.B.Rangappa, aged about 65 years, MR Retired Driver, 191/412

No. J.z6, Attimaramma Temple Street, Cottonpet, Bangalore-53.

- 79. Sri N.Channappa,
 S/o Naresimheiah,
 aged about 66 years,
 Driver Goods MR 571,
 S.Railway, Arsikere Division,
 (Retired), Adahalli Village,
 infront of Railway Station,
 Sulekree Post, Arsikere Taluk.
- 80. 2bi K.Subramaniyam,
 S/o Kattamari,
 aged about 59 years,
 Shunter MR 801,
 S.Railway, Arsikers Division,
 (Retired), III Cross,
 Upperline, Hassan Road.
 Frsikere-573 103.
- 81. Sri Jani, S/o A:Khader,
 aged about 62 years,
 Driver Mail MR 102, 3.Railway,
 Arsikere Division(Retired),
 Thollur P.O., Thiruthalli,
 Arsikera.
- Sri M.Velayudam,
 S/o Muthan,
 aged about 61 years,
 Shunter MR 507, S.Railwaym
 Arsikere Division (Retired),
 No.2/2, Sriramapuram, III Cross,
 Hassan Road, Arsikere.
- 83. Sri G. Indra Singh,
 S/o B. Gopal Singh,
 aged about 66 years,
 Driver Mail MR. 101. S. Railway,
 Arsikere Division,
 No. 194/A, Railway Quarters,
 Arsikere.
- 84. Sri N.Krishnaiah, S/o A.Muniya, aged about 66 years, Driver Passenger MR 408, Southern Railway, Arsikere D (vision, (Retired), C/o N.K.Manohar, No.49/A, Railway Quarters, Arsikere.
- 85. Sri Kempa, S/o Muniyappa, aged about 63 years, Shunter MR 248, S.Railway, Birur Division, (Retired) Bellary Camp, Near Plague—Amma Temple, Birur.

- 66. Sri Kenchi, S/o Varadaiah, aged about 64 years, Driver Passenger MR 108, S.Railway, Arsikere Division, (Retired), No.221, 9th Cross, Right Side Hassan Road, Arsikere.
- 87. Sri P.Narayanaswamy,
 S/o Ponnuswamy, aged about 66 years
 Driver Passenger MR 439,
 S.Railuay, Harihar Division
 (Retired), Hassan Road, Down Line,
 Arsikere.
- #8. Sri C.Swaminathan, S/o Chinosppa, aged about 58 years.
 Shunter MR #04, S.Railway,
 Arsikere Division (Recired)
 Hassan Road, Down Line,
 Arsikere.
- 89. Sri Rama, S/o Bellary Navayanappa, aged about 66 years, Driver Pessenger, MR 148, S.Railway, Chickjejur Division, (Retired), Bellary Camp, Near Plague Amma Temple, Birur.
- 90. Sri Fazel Ali Baio,
 S/o Mirzan Baig,
 aged about 66 years,
 Driver Passenger MR 382,
 S.Railway, Shimoga Division,
 (Retired), Tank Mohalla,
 6th Cross, Shimoga Town 577 201.
- 91. Sri Bheema Naik,
 S/o Hanuma Naik,
 aged about 68 years,
 Driver Passanger MR 363,
 S.Railway, Arsikere Division,
 (Retired), C/o Rtd. P.Basavanna Gowda,
 Badavana Averagere P.C.,
 Davanagere-3.
- V.Babu, S/o Venkatappa,

 92. aged about 51 years,
 Shunter MR 630, S.Railway,
 Arsikere Division, (Retired),
 C/o Govindaswamy, Ex.Municipal
 President, K.M.Road, Kadur,
 NISTRAChickamagallur District.

Sri Lourdunathan, S/o Thangavelu, aged about 67 years, Driver Passenger MR 252, S.Railway, Bangalore City, No.103/3, Ist Lross, Bid Byappanahalli, Bangalore-3.

...Contd./-

Sri K.Subramany,

5/o Kumaraswamy,

aged about 62 years,

Shunter MR 779,

S.Railway, Bangalore City,

(Retired), No.23/5, 12th Cross,

Magadi Road, Bangalore-23.

Sri J.Daniel, S/c Joseph,

aged about 62 years,

Shunter MR 577, S.Railway,

Bangalore City (Retired),

No.5/1, 'E' Street. 10fm Cross,

Magadi Road, Bangalore-23.

Sri Abdul Khaleel,

S/o Shaik Rahim,
aged about 68 years,
Driver Passenger MR 216,
S.Railway, Bangalore City,
(Retired), No.19, 15th Cross
Magadi Road, Bangalore-23.

Sri M.Venugopal, S/o Mari.

97. aged about 63 years,
Driver Passenger MR 815,
S.Railway, Bangalore City,
(Retired), No.12/N, I Main Toad,
3rd Cross, Hanumanthapuram,
Srirampuram, Bangalore-21

Sri Shaik Ameer,
98. S/o Md.Salar,
aged about 66 years,
Driver Passenger MR 470,
S.Railway, Bangalore City,
(Retired), No.786, 6th Cross,
Annepalya, Bangalore - 30.

Ganga Hanuma, S/o Gangathudu.

99. aged about 66 years,
Driver Mail MR 31,
S.Railway, Bangalore City,
(Retired), No.4/4, III Cross,
Dayananganagar, Srirampuram,
Bangalore-22.

Sri Basheer Ahmed, S/o Azeem Mohideen, 100. aged about 62 years, Shunter MR 221, S.Reilwey, Bangalore City, (Retired) No.3, SBM Colony, Brindavananegar, 5th Cross, Mathikere P.O., Bangalore-54.

- 101. Sri L.Nenjaieh,
 S/o Lingaieh,
 aged about 62 years,
 Driver Goods MR 698,
 S.Reilway, Yeswanthapur Division,
 (Retired)m C/o M.Arumai,
 No.1075/1, K.N.Extension, 5th Cross,
 Yeswanthapur, Bangalore-22.
- 103. Sri K.Dasappa, S/o Krisnoeppa,
 eged about 66 years,
 Driver 'A', MR 377,
 S.Railway, Yeswanthapus Mivision,
 (Retired), C/o P.Ananda,
 J.B.Export, 6th Main, Industrial
 Sub-Urb Peenya, Bangalora-55.
- 108. Sri A.D.Anto, S/o B.D.Anto, aged about 64 years, Driver Passenger MR 217, S.Railway, Bangelore City, (Retired), No.1098, Pipaline, III Cross, Yeswanthapur, Bangelore-22,
- 104. Sri Syed Hameed,
 S/o Gulam Jilani,
 aged about 65 yeers,
 Shunter MR 759, S.Railwey,
 Yeswanthpur Division
 (Retired), C/o P.T.Stores,
 Opp.to Railway Station,
 Yeswanthapur, Bangalore-24.
- Sri A.Yesudas, S/o A.Arokyaswamy, aged about 65 years, Driver Passenger, MR 510, S.Railway, Bangalore City, (Retired), No.267, 4th Square, Murphy Town/Hoysalanager, Ulsoor P.O., Bangalore-560 008.
- 106. Sri M. Veera Raghavan,
 S/o Muniswamy, aged about 66 years,
 Driver Passenger MR 502,
 NISTRAS, Railway, Bangalore City,
 (Retired), No.11, Brindavannagar,
 Extension, Near 80 feet Road,
 Mathikere P.C., Bangalore-40.

Sri.K.Subramaniyam,
75/0 G.Kanni, aged about 65 years,
Driver Passenger MR 304,
8ANG A C.Railway, Bangalore City,
Railway Quarters, Yeswanthapur,
Bangalore-22.

APPLIBANTS.

- 108. Sri M.Nagaraj, S/o L.Murugesh, aged about 62 years, Driver Passenger MR 428, S.Railwey, Bangalore City, (Retired), No.33/2, New No.11/2, 9th Main Road, Sriram apuram, Bangalore-21.
- Sri M.Muniswamy, S/o Murugaan, aged about 62 years, Driver Passenger MR 656, Southern Railway, Bangelone (10), (Retired), No.9/A, I Main, I Cross, Hanumanthapuram, Sriramapuram, Bangelone-21.
- 113. Sri A.Arulnathan,
 S/o A.Arokyaswamy,
 aged about 65 years,
 Driver Passenger MR 235,
 S.Railway, Bangalore City,
 (Retired), C/o James,
 No.139/H, Railway Quarters,
 Yeswahthapur, Bangalore~22.
- 11). Sri T.A.Krishnamurthy,
 S/o T.C.Ryyaswamy Pillai,
 aged about 63 years,
 Shunter MR 642, S.Railway,
 Yeswanthapur(Retired),
 6th flat, 4th Cross,
 Mohankumarnagar, Yeswanthapur P.C.,
 Mathikere, Bangalore.
- 717. Sri H.Honnaiah,
 S/o Marigowda,
 aged about 61 years,
 Driver Goods MR 610,
 S.Railway, Yeswanthepur
 (Retired)No.2, II Main Road,
 3rd Cross, B.K.Nagar,
 Yeswanthapur, Bangalore-22.
- 11 % Sri N.Arumai, S/o Mannerswamy, aged about 62 years, Driver Passenger MR 682, S.Railway, Bangalore City. (Retired), No.1075/S, K.N.Extension, 5th Cross, Yeswanthpur, Bangalore-22.
- 11.4. Sri N.Doraiswamy,
 S/o V.Narasimhulu Naidu,
 aged about 75 years,
 Shunter MR 213, S.Railway,
 Bangalore Contonment(Retired),
 No.52-H/A, Lakshminarayanapura,
 Srirampuram, Bangalore-21.

Sri K.Hanumaiak,

115. S/o Thimmarayappa,
aged about 66 years,
Driver, Mail MR 33,
S.Railway, Bangalore City,
(Retired), No. 5239/AL.N.Colony,
EathEbanarMain Road, Yeswanthapur,
Bangalore - 22.

Sri Mathew, S/o Krishman,
116. aged about 63 years,
Driver Goods MR 668,
S.Railway, Yeswanthapur,
(Retired), No.11, II Mein,
III Cross, B.K.Nagar,
Yeswanthapur, Bangalorc-22.

Sri A.Perumal,
117. S/o S.Arumugam,
aged about 64 years,
Shunter MR 447,
S.Railway, Yeswanthapur,
(Retired), No.69/G,
Railway Quarters, Yeswanthapur,
Bangalore-22.

Sri Shanmugam,

S/o J.Suhramanya Mudaliar,
aged about 63 years,
Driver Passenger, MR 772,
Bangalore City, S.Reilway,
(Retired), No.586/1, 5th Main,
Basavanagar, Vibuthipuram Extension,
Bangalore - 37.

Abdul Gaffoor,

5/o Ballary Abdul Khader,
aged about 62 years,
Driver Passenger, MR 387,
S.Railway, Shimoga Town,
No.105, 6th Cross,
Basavanagudi, Shimoga Town ~ 577 201.

Applicants in \$1.No. 67 to 119 in 0.A.No. 298/92.

Sri B.A. Thyagarajen,

1287RAS o nentheraju Pillay,

agêd about 73 years,

Driver Mail, S. Railway,

Bangalore City, C/o S.S.A. Dasan, Residing at

No. 29, Pld No. 55, CKC Garden,

Lalbagh Cross Road,

TM Bangalore - 560 027.

B. Onthony,
BANGS Madurai,
aged about 70 years
Shunter MR 343, S.Railways,
Bangalore City, C/o Phillip Moses,
No.18/B, Railway Quarters,
Chicjajur, Chitradurga District.

.. APPLICANTS.

.. ■ontd./-

- 122. Rangaiah,
 S/o Thirumellaiah,
 aged about 59 years,
 Shunter, S.Railway,
 Shimoga Town,
 Hosahalli, Amruthur,
 Hobli, Holagunda Post,
 Kunigal Taluk, Tumkur District.
- 123. K.Raju, S/o Kuppan,
 aged about 51 years,
 First Fireman ML 1141,
 S.Railway, Bangalora City,
 C/o Station Master,
 Nayandahalli Railway Station,
 Bangelore-39.
- 124. L.A.Fleury, S/o J.L.Fleury, aged about 64 years, Mail Driver MR 583, S.Railway, Harihar. No.16, Ramaiah Layout, St.Thomas Town Post, Khammanahalli, Bangalore-84.
- 125. Naga, S/o Siddappa, aged about 68 years, Shunter MR 292, S.Railuay, Chicjajur, Korehara Colony, Chicjajur-577 523.
- 126. Varadaraj, S/o Kuppuswamy, aged about 62 years, Driver Passenger MR 495, S.Railway, Bangalore City, No.24/16, 12th Cross, Magadi Road, Bangalore-23.
- 127. Smt.Papamma,
 aged about 51 years,
 W/o late S.Naga,
 Driver Passenger MR 133,
 S.Railway, Arsikere.
 Behind St.Marrys Church,
 Arsikere-573 103.
- 128. K.R.Seetharamaiah,
 S/o K.Ramaswamy Shastri,
 aged about 73 years,
 Shunter MR 587, S.Reilway,
 Mysore. No.921, Asoka Easteross-35,
 Hallathkerei, Mysore.
- 129. K.Srinivasalu, S/o V.Krishnasuomy, aged about 62 years, Driver Goods MR 747, S.Railway, Byapanahalli, No.8, Ist Street, Markham Road, Cross, Ashoknagar, Bangalors-23.

- 130. Smt. Noreen Fletcher,
 aged about 62 years,
 W/o late V. Fletcher.
 Mail Driver, S. Railway,
 Bangalore City, No.8,
 Dawkar Road, 9th Mein,
 Mathikere, Bangalore-560 054.
- 131. Smt.Lakshmamma,
 aged about 42 years,
 W/o late K.Siddaiah,
 Driver Goods, S.Railway,
 Harihar, C/o S.Revanna,
 Pointsman Subramarya Road,
 Railway Station, Nettana Pusc,
 Puthur Taluk, South Kanara.
- 132. Smt. Shanthamma,
 aged about 43 years,
 W/o late Thippaswamy,
 First Fireman ML 1247,
 S.Railway, Chicjajur,
 Janatha Colony, Hosanagara,
 Chicjajur-577 523.
- 133. Smt.S.R.Susila Bai,
 aged about 54 years,
 W/o late S.Rama Rao,
 Diesel Assistant MR 728,
 S.Railway, Yeswanthapur,
 C/o S.Ravi, No.73/J,
 Railway Quarters, Yeswanthapur,
 Bangelore-22.
- 134. Snt. Sharadamma,
 aged about 63 years,
 W/o late R. Ramoo,
 Driver Goods MR 456,
 5. Railway, Mysore.
 No. 2065, Akbar Road,
 Mandi Mohalla, Mysore.
- 135. Smt.Kanthamma,
 aged about 51 years,
 W/o late Rajamanickam,
 Driver Goods MR, S.Railway,
 Arsikere. No.9012,
 Lacha Naik, Quarter,
 Hassan Roled, Arsikere.
- 136. vKempaian, a/o Rangelah,
 aged about 68 years,
 E Driver Passender MR 107,
 Z S.Railway, Chicjejur,
 Singanahalli, Singanahalli Post,
 Gubbi Taluk, Tumkur District.

APPLICANTS

...Contd./~

- 137. A.Shivappa Rao,
 S/o H.Anantha Rao,
 aged about 63 years,
 Driver Passenger MR 476,
 S.Railway, Arsikere.
 No.496, Bunny Mantap,
 18' Layout, Shivarathri Esweranagar,
 Mysore.
- 138. Smt.Debbie Rezoric,
 aged about 44 vears,
 W/o late P.Rezorio.
 Driver Passenger MR 461,
 S.Railway, Bangalore City,
 No.932/3, Opp.Kiren Building,
 2nd Main, 5th Cross,
 K.N.Extension, Yeswanthapur,
 Bangalore-22.
- 139. Smt.B.S.Susheelamma,
 aged about 50 years,
 W/o late 3.Shankar,
 Driver Goods MR 492,
 S.Railway, Arsikere,
 C/o V.S.Laxmi Ramana, No.32/U,
 Railway Quarters, Arsikere.
- 140. Smt.S.Sreewathemma,
 aged about 58 years,
 W/o late A.R.Srinivasa Rao,
 Driver Goods MR 773,
 S.Railway, Yeswanthapur,
 Bangalore. No. 794/A, 9th Cross,
 K, N.Extension, Triveni Road,
 Yeswanthapur, Bangalore-22.
- 141. Amt. 6. Hansabai,
 aged about 55 years,
 W/o late G.R. Srinivasamurthy,
 Goods Driver MR 760,
 S. Railway, Arsikere, No. 73/J,
 New Railway Quarters,
 Yeswanthapur, Bangalore-22.
- 142. Smt.P.Savithri,
 aged about 52 years,
 W/o late P.M.Panduranga,
 Driver Goods MR 712,
 S.Railway, Yeswantharur,
 Bangalore-22.
- 143. Smt.Masten Bi,
 aged about 60 years,
 W/o late Mohamed Sheriff,
 Driver Passenger MR 419,
 S.Railway, Shimoga Town,
 Near Anjaneya Temple, Hassan Road,
 Arsikere.

- 144. Sri Prasad Kiran,
 aged about 24 years,
 \$/o late GovindasWany,
 Shunter MR 386, S.Railway,
 Arsikere, C/o Srinivasan,
 Railway Ticket Collector,
 Near Railway Under Bridge,
 Hassan Road, Arsikere.
- 145. Smt.Rachel D'Monte
 aged about 58 years,
 W/o late H.R.D Monte,
 Driver Mail MR 25,
 S.Railway, Bangalore,
 No.220. VST Road,
 Opp.Banaswadi Railway Station,
 Bangalore-84.
- 146. Smt.Nishajen,
 aged about 58 years,
 W/o late Syed Abdul Areez,
 Assistant Guard, S.Railway,
 Bangelore City,
 C/o Syed Chouse Pasha,
 No.304/1, Railway Quarters,
 M.G.Colony, Bangalore-23.
- 147. Smt.Asiyajan,
 aged about 60 years,
 W/o late Tajpeeran,
 Passenger Driver MR 179,
 S.Railway, Mysore. No.6,
 R.V.Layout, Seshadripuran,
 Bangalore-20.
- 148. Smt.Annamary,
 aged about 43 years,
 W/o late A.Chandran,
 Shunter MR 369, S.Railway,
 Bangalore Cantonment,
 Muthamma Garden (Chinnappe Garder),
 Munireddypalya, Bangalore.
- 149. Smt. Jyothilakshmi,
 aged about 50 years,
 W/o late Chinnavenkata Remanapha,
 Diesel Assistant MR 567,
 S.Reilway, Arsikere, Cho Jeyappa,
 retired postman, I Cross,
 And Arsikere.

 And Arsikere.

150. Balaram Singh S.A.

S/O S.Anajeneyaram Tivri,

MR No.81, S.Railway,

CRUARSIRETE, Hosamane 4th Cross,

Shimoga.

- 151. K.Madurai,
 S/o Kalu Moudaliyar,
 aged about 55 years,
 Goods Driver, MR 680,
 S.Railway, Shimoga Town,
 A.A.Colony, Near Railway Station,
 Shimoga Town-577 201.
- 152. H.S.Sathya Narayana, S/o H.Srinivasaiah, aged about 63 years, Shunter MR 797, Bangalore City, S.Raillay, No.17, Ramakrishnaiah Street, Seshadripuram, Bangalore-560 020.
- 153. Kousalya Bai,
 aged 52 years,
 W/o late K.Keroji Rao,
 Driver Goods MR 632,
 S.Railway, Mysore,
 No.W/A, Loco Colony,
 Railway Querters,
 Yadavagiri Post,
 Mysore-20.
- 154. R. Pramile Bai,
 aged about 50 years,
 W/o late J. Sathyanarayara,
 Shunter MR 748,
 Bangalore City, S. Railway,
 No. 3, Beeradevaru Gudi,
 Ranasinghpet, 4th Cross,
 Bangalore City.
- 155. Khamrunnisa,
 aged about 43 years,
 W/o late Yusuff Sheriff,
 Shunter MR 835, S.Reilway,
 Bangelore Cantonment, No.99,
 C/o Sajjad Sheriff,
 Jadidasnagar, 3rd Cróss,
 D.J.Halli, Bangelore-45.
- 156. B.N.Nagaraja Rao,
 S/o B.N.Moorthy Rao,
 First Fireman ML 1525,
 S.Railway, Mysore, No.112,
 Kanakagiri, Municipal Farm Road,
 Vidyaranyapuram,
 Mysore-570 008.
- 157. Arokya Mary,
 aged about 60 years,
 W/o late M.Chinnaswamy,
 Driver Passenger MR 82,
 S.Railway, Arsikere

Residing at No.152/79, Pushpagiri, Belvethagrama, Mysore-570 015.

- 158. V.A.Selverangam,
 S/o V.B.Appaiah Mudeliar,
 aged about 63 years,
 Driver Passenger MR 489
 S.Railway, Bangelore City,
 No.63, Pillanna Garden,
 III Stage, Railway Layout,
 Bangalore-560 045.
- 159. F.Arokya Dass,
 S/o M.Francis (late)
 aged about 24 years,
 Driver Passanger MR 234,
 S.Railway, Harihar, I Cross,
 Old Arlapur, Guthor Post,
 Harihar 577 603.
- 160. M.Sundare,
 aged about 55 years,
 W/o late C.Ethirajulu Naidu,
 Driver Passenger MR 90
 S.Railway, Bangalore City,
 No.208, RBH Colony, Whitefield Road,
 Madhayapura Post,
 Bangalore-560 048.
- 161. Saroju,
 aged about 54 years,
 W/o late D.Arumugem,
 First Fireman, S.Railway,
 Bangalore City, No.U/41,
 Selvanagar, Okalipuram,
 Srirampuram P.O., Bangalore-21.
- 162. Shanthamma,
 aged about 60 years,
 W/o lete Sunder Cabji,
 Driver Coods MR 705,
 S.Railway, Harihar,
 No.79, Cld Arlapur,
 Harihar.
- 163. Anthoniamma,
 aged about 45 years,
 W/o late B.Sandiago,
 Shunter MR 805, S.Railway,
 Arsikere, Marian Villa,
 Shind St.Marry's Church,

Phiromina,
laged about 57 years,
laged about

- 165. Sallath Mary,
 aged about 58 years,
 W/o late Arokya Swamy,
 Shunter MR 219,
 S.Railway, Harihar,
 C/o Thomas, TXR's Office,
 S.Railway, Birur.
- 166. P.Dhanalaxmi,
 aged about 49 years,
 W/o late P.Muniswamy,
 Driver Goods MR 683,
 S.Railway, Harihar,
 D/o late Sunder Galtaji.
 No.79, Old Arlapur,
 Harihar.
- 167. Kamakshiamma,
 aged about 58 years,
 W/o late Chokkalingam,
 Shunter MR 227, S.Railway,
 Yeswanthapur, No.48,
 Selvanagar, Behind Devi Talkies,
 Srirampuram, Bangalure-21,
- 168. C.Fletcher,
 S/o A.Fletcher,
 aged about 62 years.
 Driver Passenger MR 391,
 S.Railway, Mysore,
 No.58/59, Kennedy Nest,
 Pushpagiri, Mysore.
- 169. Razia Khanum,
 aged about 28 years
 D/o late Abdul Hameed,
 Shunter MR, S.Railway,
 Arsikere, C/o Md.Abbas,
 Gopal Singh Quarters,
 B.H.Road, Arsikere.
- 170. Mazbool Jan,
 aged about 49 years
 W/o late Ahmed Baig,
 Shunter AR 521, S.Railway,
 Bangalore City, C/o Afroze Baig,
 No.99, 3rd Cross Road,
 Iadidas Nágar, D.J. Halli,
 Bangalore-45.
- 171. K.V.Surappa,
 S/o Venkatanarayanappa,
 aged about 72 years,
 Passenger Guard EMB 887,
 S.Railway, Hassan, No.813,
 9th Main, 4th Block,
 Jayanagar, Bangalore-11.

- 172. R.Srinivasan,
 S/o Rameswamy,
 aged about 64 years,
 Driver Goods MR 755,
 S.Railway, Bangalore City,
 No.62, III Cross,
 K.N.Extension, Yeswanthapur,
 Bangalore 22.
- 173. S.R.Saraswathi,
 aged about 50 years,
 W/o late S.Rajagopala Rac.
 Driver Goods MR 737,
 Yeswanthapur, S.Railway,
 No.28, Anajana Nilaya,
 II Main Road, B.K.Nagar,
 Yeswanthapur, Bangalore-22.
- 174. Farida Banu,
 aged about 35 years,
 W/o late Syed Nisser,
 Diesel Assistant ML 1242,
 S.Railwey, Arsikere, No. 2257.
 Asoka West Cross-20,
 Mysore.
- 175. C.N.Sareeranga,
 S/o C.Narasimhachar,
 aged about 59 years
 Assistant Guard EMT 726,
 S.Railway, Arsikera.
 No.46/2, Eld RMS Road,
 Arsikero.
- 176. E.Chandra Bai,
 aged about 54 years,
 W/o late Y.Ekambaram,
 Driver Goods MR 379,
 S.Railway, Yeswanthapur,
 No.4371, 3rd Cross,
 13th Main, Subramanyanagar,
 Bangalore-21.
- 177. Philomina,
 aged about 58 years,
 W/o late T.Arokyaswamy,
 Driver Mail MR 18,
 S.Railway, Bangalore City,
 No.21, Hanumantheppe Road,
 Kammanahalli, Ramaswamy Palya,
 Bangalore-33.

aged about 56 years,

aged about 56 years,

Woolate K. Krishna Iyengar,

Paseenger Guard EMB 371,

S. Mailway, Bangalore City,

No. 1562, Milk Centre,

Vidyaranyapuram, Mysare-570 008.

APPLICANTS.

.. Contd./-

- 179. B.Jayamme,
 aged about 57 years
 W/o late N.Basavaraj
 Driver Passenger MR 79,
 S.Railway, Arsikere,
 C/o B.Vasanthakumar,
 No.6/C, Railway Quarters,
 Near Children's Park,
 Bangarpet.
- 180. Zailunnisa,
 aged about 60 years,
 W/o Syed Yaseem (late),
 Driver Goods MR 490,
 S.Railway, Mysore, No.2599,
 5th Cross, Mousa Diven Khana Road,
 Mandi Mohalla, Mysore.
- 131. A.Rahimam Knan,
 S/o Iman*Khan,
 aged about 69 years,
 Shunter MR 300,
 S.Railway, Harihar,
 No.452, I Cross, Gandhinagar,
 Harihar.
- 182. Prapullakshi,
 aged about 51 years,
 W/o late Christopher Andrews,
 Driver Goods, MR 570,
 3.Railway, Mysors (SKLR),
 No.94/B, Loco Colony,
 Railway Quarters, Yadatagirl Fost,
 Mysore-20.
- 183. Gayatri Shanmugam,
 aged about 38 years,
 W/o late S.Shanmugam,
 Driver Passenger MR 205,
 S.Railway, Mysore,
 No.91, VRC Railway
 Mysore-20.
- N.Narayanaswamy,
 S/o Narasappa,
 aged about 62 years
 Shunter MR 440, S.Railway,
 Yeswanthapur, No.5/6/47,
 Laxmipurem, Near Railway Station,
 Hindupur.
- 185. N.Mohiyuddin Khan,
 S/o M.Abdul Nabikhan,
 aged about 63 years,
 Guard Passenger EMT 461,
 S.Railway, Mysore, No.2244,
 Sawday Road, Laskhkar Mohalla,
 Meena Bazaar, Mysore.

... APPLICANTS
..Contd./-

186. Victor,
S/o Joseph,
aged about 67 years,
Shunter MR 315,
S.Railway, Bangalore City,
C/o F.C.Nathan, No.2,
Muktha Garden,
Spur Tank Road, Chetpet,
Madras - 600 031.

Applicants in \$1.No.120 to 186 ere applicants in 0.3.377/92.

- 187. K.K.Bajarathaem,
 S/oK.A. Raghavan,
 retired Driver 'B' Grade,
 Staff No.P.5521,
 "Rajaneesh" Shoranur.
- 18A. K.Velu. S/o Unneri, Retired Guard 18t Grade, S.No.6314, Devaki Sadanam, Nedungathoor, Shoranur - 1.
- 139. K. Kesavan, S/o Kanthy, Retired Guerd Si. No. 6066 Shanthi Shavan, Veloor.
 - 190. P.Paramaswaran Nair,
 S/o Krishnan Nair,
 Retired Guard *** Special Grade,
 S.No.5077, Padinchare Chonal House,
 Shoranur-1.
 - 191. V.C.Sankunni Nair,
 S/o Achuthan Nair,
 Retired Guard "A"
 Special Gaate, S.No.6172,
 Ayikkara House, Kavalappara,
 Shoranur.
 - 92. P.Sundaresan,
 S/o Kunhikoran,
 Retired Driver BM
 S.No.P 6439,
 Vanajas, 4/7),
 Prosite Providence High School,
 Market Road, Calicut.

Doral Samy pillai,
N. Arunchalam Pillai,
Metired Guard "A" Grade,
No. 10713, Gift House,
Panjakkad, Sheranur.

BANGP

Applicants in \$1.No. 187 to 193 are applicants in 0.6.44/93.

- 194. R.Raman Nair,
 S/o K.Narayanan Nair,
 Retired Driver 'B' Staff,
 Ne.P 2314,
 Raviyankandath House,
 Chuduvalathoer, Shoranur 1.
- 195. E.K.Ramenkutty Nair,
 S/m Kannan Nair,
 Retired Guard Special Grade,
 S.No.6096, Mundenath House,
 Cheruthuruthy Post,
 Trichur District.
- 196. R.Krishna Naidu,
 S/o Ramakunhan Naidu,
 Retired Driver tp!,
 S.Ne. + 6445,
 Mallisseryparambil House,
 Mudaliar Street,
 Shoranur 1.
- 197. L.Manikam Mudaly, \$/o C.Lakshmanan Mudaly, Retired Driver 'C' \$.No.P 4026, Manickanivas, M.G.Read. Shoranur-3.
- 198. T.V.Sreeman Pillai, S/m T.V.Roman Pillai, Retired Driver 'A' Grade, S.Nn.P 1794, Sunil Viher, Ganeshgiri, Shoranur-1.
- 199. E.Parameswaran,
 S/o P.N.Sahrasanama Iyer,
 Retired 'A' Special Grade Guard,
 S.Nu.1495. Devi Nivas,
 Nedungotur, Shoranur-1.
- 200. T.Sankunny Nair, S/e M.Achuthan Nair, Retired Guard 'A', S.No.6459, Padmalayam House, Paruthipra, Sheranur.
- 201. C.Balekrishnan,
 S/o T.Sankaran Nair,
 Retired Driver '8',
 Staff No, P 5702,
 Krishna Vihar, Vellatherl Nagar,
 P.O.Cheruthuruthy,
 Trichur District.

Applicants in \$1.No. 194 to 201 are applicants in 0.A.45/93.

- 202. K.Gavindan Kutty Nair,
 S/n C.K.Achuthan Nair,
 Retired Driver, Staft No.P.2833,
 "A" Special Grade, Vedakkekonnahath
 House, Chuduvalathur, Shoranur 679 121.
- 203. P.Ramankutty Nair,
 S/o E.K.Shankaren Nair,
 Retired Guard "A"
 Special Grade, Staff No.
 E 14671, Pullconni House,
 Chuduvalathur Shorahur-
- 204. P.Narayana Pillai, S/o P.Krishnan, Retired Driver "C", Staff No.P 3500, Poovathingal House, Kizhakathil, Pannthipra, Shoranur-1.
- 205. S.Raman Nair, S/a Krishnan Wair,
 Retired Driver "C",
 Staff No.P 7065m, Srambical House,
 Chennthumerthi Pist,
 Trichur District.
- 206. V.Nerayanan Ezhuthachan, S/o D.Velu Ezhuthachan, Retired. Loce Shunter, S.Net P 8117, Devasamperambil House, Mannanur Post, via Kavalapara.
- 207. K.Chellan, S/o T.Karuppan, Retired Driver "C", S.No.V3, Muthukurssi, Kunnath House, Genashgiri Pest, Shoranur.
- 208. K.P.Gopalan, S/e K.Narayanan Nambier, Retired Guard "B"m S.No. 7525, "Leela Sadan", Railway Booking Office Road, Shoranur.
- 7.M.Kesavan, S/o Perugan, Retired I.F.Man 'B', S.No. PTJ 10026, Thekammadathil House, Chalakulam, Shoranur.

Retired Driver "A" Special,

10. No. P 2911, 'Rama Nivas',

Ring Road, Manjakad,

APPLICANTS.

... Contd./-

- 211. K.Achuthan Nair,
 S/o Achuthan Nair,
 Retired Loce Shunter,
 S.No. B 6054, Kadambet House,
 Mundamukam Amsom,
 Post Ganashgiri,
 Shoranur-3.
- 212. C.Manimuthu, S/o Chambaka Mudaliar, Retired Driver "E" S.No.P 7492, Nambanthodi ncuse, No.179, Mudaliar Street, Shoranur-i.
- 213. K.P.Govindankutty,
 Since deceased by Legal Representative,
 Smt.Sulochana Amma, H.Nn.5/181,
 Namban Thodi, Mudaliar Street,
 Shoranur-1.
- 214. E.Balasubramania Menon,
 S/o Madhava Rao, Retired,
 Driver "B" Grade, S.No. V 6,
 "Geetha Nivas", Ponnamangalam House,
 Shoranur.
- 215. K.Sankaran, S/o Madhavan k., Retired, Driver MAM, S.No.F.4805, Kayanathuthodi House, Kallippadam P.O. Shoranur - 2.
- 216. V.K.Velukutty, S/n Kelu Nair K., Retired Driver MAN, S.No.9730, Karthika, Kanalappara, Shoranur.
- S1.Nos. 202 te 216 are applicants in 0.A.46/93.

- 217. M.Velu, S/o Velu, Retired Driver "8" Grade, Staff No. P 7936, Naikankunnathu Veedu, Kovalppara P.O.
- 218. P.P.Velukkutty, S/o Snanku, Retired Driver "B", S.No. P 7192, Padincharvettil House, Karakkad, P.D.Kavalappara.
- 219. P.T. Duseph, S/o Thoman, Retired., Guard "B" Grade, S.No. 9431, Payyappilly House, Vappalassery P.O., Angamali, Ernakulam.
- 220. P.Krishnan, S/o Imbichyadi, Retired, Driver "A" Grade, S.No. P 5730, Krishnaghar, Nedungathur, Shoranur-679 121.

. APPLICANTS

...Contd./-

- 221. M.Chandukunhan, S/o M.Imhichikutty, Retired-, Driver And Special Grade, S.Nn.F 2897, Pilassery House, P.O.Vengeri, Via Calicut.
- 222. M.P.Kasavan Nair, S/o P.K.Chandu Nair, Retired., Fireman "B", S.No.9461, Chemmanassery Padinhara House, Kottool P.O., Calicut.
- 223. P.K.Ramapanicker, S/o Chamy Panicker, Retired., Garad. An Grade, S.Na.8284, Navaratna, P.O.Kunniampuram, Ottapalam-4.

\$1.Nc.217 to 223 are applicants in 0.A.47/93.

- 224. K.Balakrishna Menon,
 S/e P.Madhava Menon,
 Retired Driver 'A'
 Special Grade, Staff No.P 2437,
 Kerandathil House, Kerandathil Lane,
 Trichur 1.
- 225. N.P.Chinnan Menon,
 S/e P.Sankunny Menen,
 Retired Guard 'A'
 Special Grade, S.No.9333;
 Alongot Ushas, P.O.Pulaked,
 Via.Chelakara, Trichur.
- 226. M.P.Gopala Pishareti, S/e C.P.Raghava Pishareti, Retired Guard Special Grade, Poornima Manjakkad, Sheranur-679 121.

- 227. C.Chandrasekharan,
 S/o M.K.Menon,
 Retired, Special Grade Guard,
 S.No.7618, "Gokul",
 Ashok Nagar, Kamboni Road,
 Ayyanthele, Trichur-3.
- 228. V.M.Abdul Kadir,
 S/. V.M.Mohamed Haji,
 Retired, Guard 'A' Special Grade,
 9826, 20/163, "Thrupathi",
 Trichur.

\$1.No.224 to 229 are applicants in 0.M.48/93.

APPLICANTS

- 230. P.Narayanan,
 S/o Sankaran, Retired,
 Special Grade Guard,
 S.No.EE 86, "Ushas",
 Rayaroth Paramb, P.O.Paral,
 Tellicherry-670 671.
- 231. V.P.Sankaran Nair,
 S/o T.Narayanan Nair,
 Retired ., Guard 'A' Special,
 S.No.12746, Ashirvad, Paral,
 P.O.Koothuparamba,
 Pin-670 643.
- 232. C.H.Balan Nambiar,
 S/o Kunhikrishnan Adiodi F.,
 Retired Guard, ** ** ***
 S.No. 1997; Usha Bhavan,
 P.D.Kottayampoil, Via. Tellipharry.
- 233. M.Padmanabhan Nair,
 S/o A.V.Krishna Menon, Estired.,
 Driver 'A' Special, 5.Na. P 5754,
 Davi Nivas, Kottarathumpara,
 P.O.Azhikode, Cannanbra.
- 234. K.K.Susheela, W/e Late
 V.C.Fnandan. Retired., Driver :5',
 5.No.2835, *Anand* Viher, Vlavil,
 Kannur 670 008.
- 235, M.Narayani, W/o Late K.P.Narayanan Nair, Retired. Guard 'C', S.No.1903, Madathil House, P.O.Chirakkal, Cannanore- 670 011.
- 236. K.Kunhambo•, S/n Appu, Retired.,
 Shunter 'B', S.N•.P.5331,
 Packkadam House,
 P.O.Trikkripur, Kazharg•d.
- 237. K.M.Vanajakshy, W/o Late C.H.Gopalan, Retired Guard 'A' Special, S.No.9498, Chettiyam Veettil, Near Railway B Cabin, Badagara.
- 238. A.K.John, S/o A.J.Kurian,
 Retired., Guard 'A',
 S.No.9863, Ariyathu Parambil
 House, Pallam.P.O.,
 Kottayam 7.
- 239. R.Marappan, S/e Rama Gowndan, Retired Diver, ^{1C!}
 Staff No. P.2718, ED-118 D.
 Railway Celeny P.D.,
 Erode 638 002.

\$1.Nu.230 to 238 are applicants in 0.A.49/93.

...Contd./-

- 240. K.C.Nallappan, S/o S.Chinnappa Geunder, Retired Driver A Special, S.Na. F 2946, Door IT o4, Parvathi Krishnan Street, Kollam Palayam, Erede - 2.
- 241. P.Karuppannan, S/o Pongia Goundar, Retired., Driver 'A'. S.No. P 3583, Korakattu Valasil, Door No.5229/A 14, Caayary R.S., Erode-7.
- 242. M.Kandasamy, S/e Marappa Counder, Retired Driver ¹C¹, S.No.P 2489, 914066; BUN Road, Erede-638 002.
- 243. Muthusamy, S/o Palani Goundar, Retired Driver'D', S.Ms.P. 3706, Raghavanda Nagar, Ereds-7.
- 244. A.Ramasamy, S/o Ave Gauhaen, Retired. Bhanter PB', S.No.2355, Pudhupalayam, Door 246, Alampalayam P.O., Erode-8.
- 245. S.Kandasamy, S/o Sengadan,
 Retired. Driver ^(C),
 Staff No.P 4103, Ragevanandar
 Nagar, Door No. PAB 18, Cavery R.S.,
 Erode-7.
- 246. C.Kumarasamy, S/o Chellappa Gounder, Retired., Fireman ¹8¹, S.No.P 7885, Door No. PPI 283, Pudupalayam, Allampalayam Post, Erodo-8.
- 247, T.J.Peerakhan, S/o T.J.Jamallutheen, Retired., Driver 'B', S.No. V.38, D.No.94, Railway Colony, Post, Erode.
- 248. Velappa Gounder, K, S/o Kolanda Gounder, Retired, Shunter 'B', S.No. P 3370, Puthupalayam, Kattoor, NNISTRALLAMBALAYAM Post, Exode 1.

P.Keruppannan,
S/o Paleni Goundan,
Retired., Shunter B',
P.4084, Door No.197,
Pudupalayam Akkarkam,
Alampalayam P.O., Eroco-d.

- 250. A.Nallasamy,
 S/o Ave Gounder,
 Recirco., Driver 'B',
 S.No. PT3 10237,
 D.No.280, Puthupalayam,
 Alampalayam P.O.,
 Erode-C.
- 251. N.Kaliannan,
 S/o Nallagownder,
 Retired. Diesel Asskstant
 S.No. P 4011. Sastri Nagar.
 D.No.55, Near Water Tank,
 Erode 638 002.
- 252. K.Ramasamy, S/o Kalianna Goundan, Retired. Shunter '8', S.No.P 3958, D.No.82, Udappalli R.S. Post, Cavery, Erede-7.
- 253. P.Sengoda Gounder,
 S/o Palani Gounder,
 Retired., Shunter B,
 S.No. P 4429, D.No.50,
 Gdapalli Village,
 Pappapalayam, Cavery R.S.,
 Erode-7.
- 254. P.Muthusamy,
 S.O.Paleni Gourder,
 Retired, Shunter 18',
 S.No.P 500, Pudhupelayam,
 D.No.263, Agraharam,
 Alampalayam P.O., Erode-8.
- 255. V.Sengodan,
 S/o Velappa Gounder,
 Retired, Shunter¹B¹,
 S.No.5133, D.No.2/60,
 Ottapalli, Pillayer will Street.
 Cavery, Erode-7.
- 256. K.Chinnappan,
 S/c Komara Samy Gounder,
 Retired., Driver 101,
 S.Na.P 3531, Avakathu,
 Cavery P.O., Colony Road,
 Eroos-7.
- 257. P.Venkkatachlam,
 S/m Peruma Gounder,
 Retired., Shunter B.
 S.No. P 4097, = 1/11 A
 Karuthuveli Thottam,
 Odappalli, Cavery R.S.
 Ernde-7.

...Contd./-

258. N.Velappan,
S/o Nalla Gounder,
Retired., Shunter 'B',
S.No. P 2647,
D.No. 1/20, Odapalli,
Cavery R.S., Erode-7.

S1.Nu.239 to 258 are applicants in 0.#.50/93.

- 259. T.P.Govindan, S/o P.Kunhambu, Rotired Guard Special Grade, Staff No.11159, Prasanne Nives, P.O., Chirekkel, Cannanore - 670 011.
- 260. K.Sreedharan,
 S/n B.Achuthan.
 S.Nn. P.3180,
 'Thenai House'
 Opp. Railway Station,
 Chirakkal P.O.,
 Cannapore.
- 261. M.Balakrishnan,
 S/o Nambikutty,
 Retired., Guard 'A',
 S.No. 15870,
 Manakketh House,
 Good Shed Road,
 Tellicherry,
- 262. P.K.Raman Nair,
 S/o P.Kurhambu Nair,
 Retired., Driver 'A' Special
 Grado, S.N. P 6446,
 Kavinchalil, P.O.,
 Azhikode, Cannanore-670 009.
- 263. V.M.Karthiyani Amma,
 W/o Late K.P.Janardhanan Nair
 Retired., Special Grade Guard,
 S.No.9650, Ashok Bhavan,
 Thamarakuzhi, Malaphuram,
 Pin-676 505.
- 264. K.Govinden, S/o K.Aruvan, Retired., Driver 'A', Preethe Bhavan, Kelladathode, P.O.Alavil, Cannanore.

Retired: Quard, S.N. 1554.

Retired: Quard, S.N. 1554.

Refired: Quard, S.N. 1554.

Re

APPLICANTS.

N.Vasu, S/o Rampothy, 266. Retired., Shunter 'B', S.No. P 5024, Kottiyath House, P.D.Muzhappilanged, Pin- 670 663, Cannanore.

P.K.Kannan Nair, S/a Appu Nair, Retired., Shunter 'B', S.No.P.7794, Varkulathu Vayil, Near Akliyath Temple, P.O.Azhikóde, Cannanore-670 009.

P.P.Rohini, W/o Late K.Chendi,
Retired Shunter "B",
S.No. P 7173,
Chambakachalil House,
T.O.Muzhapilangad,
Cannanore District.

\$1.No.259 to 268 are applicants in 0.A.51/53.

- C.K.Chandan,

 S/o Ambadi, Retired Shunter 0',

 S.Ne.P.8223, Kanayi House,
 Ekkchi, P.O.Peliode,
 Via., Trikkaripur, Kazhargod.
- Retired. Shunter, S.No.P 7490, Machippurem House, P.O.Cheruvathur, Kazargod.
- P.M. Hymavathy,

 271. W. Late CC. V. Seether amentica,
 Retired Drive A Special, Guard,
 S.No. 1839, Kreevel Petuse,
 Noppo. Ghytar Carris Hipp. School,
 P.J. Nundayed. Cannanore.
- T.P.Leelavathy Amma,

 272. W/o Late P.V.Kesavan Nambiar,
 Retired. Driver A Special,
 S.No.4654, Kesava Nivas,
 Near Elayapoor Temple.
 P.O.Mundayad, Cannanora.
- V.K.Balakrishnan, S/o V.Damodaran, Retired., Driver 'A' Special, S.No. P 4361, B/9, Reshmi, S.N.Nagar, P.D.Thottada, Cannanore-7.

... APPLICANTS. ...Contd./-

P.M.Sreenivasan,
S/n P.Govindan, Retired.,
Guard Special Grade,
S.Nn.12054, 'Smrithi',
Post Vengeri, Mathoth Paramba,
Calicut.

P.Krishnan,

S/o K.Perumal Naidu,
Retired., Driver 'A' Special,
S.No.P 4360, 3/275,
Opp. Spares Land,
Vadakkanchery,
Trichur-680 528.

A.Bhaskaran, S/o Appu,
Retired., Driver 'C' Grada.
S.No. P 4301,
Ayyanatu Parambu House,
Ayyappankavu Road,
Kochi-18.

K.Cheyikutty Kannoli,

5/o Kandan, Retired.,
Driver ¹C¹, S.No. P 9430,
Kannoli House, Kacheri Amsom,
Desom, P.O.Calicut-673 011.

C.Madhavi, W/e Late

278. C.K.Krishnan, Retired.,
Driver 'C', S.Ne.P. 3737,
Krishna Nivas, Poolayil Paramba,
P.O.Kallayi, Calicut-673 333.

T.Kesavan Nair,

S/o N.Govindan Nair,
Retired., Guard *B*,
S.N. 4956, Santha Sadan,
Chuduvaláthur,
Sheranur-679 121.

M.Elias Aron Raj,
280. S/o S.Mariadoss,
Retired A Special Driver,
S.No. P 3702, ED 196 E,
Railway Colony P.O.,
Erode - 638 002.

C.Rasappa Govindan, S/o C.Chinnappan, Retired, Shunter, S.No. P 3631, 214 A Railbay Colony P.O., Erode-2. \$1. No. 269 to 279 are applicants in 0.A. 52/93.

- M.Kasimir Louis,
 282. S/o K.Maria Louis,
 Retired., Guard A Special,
 S.No.12119, Annadurai Strept,
 Nadar: Medwy r,
 Erode-638 002.
- K.Muthusamy, S/e Kelandai
 Sounder, Retired., Guard 'E',
 S.No.12011, 12 Ramamoorthy
 Street, Kollampalayam,
 Erode-639 002.
- K.Sundaresan,

 S/o N.Kalyanasundara Mudaliar.

 Driver A Grade, S.No. 7 2918,

 No.48, Lenin Street.

 Erode Railway CelonyPost,

 Erode-2.
- K.R.Lakshmanan,
 S/o M.Rengasamy Kanar,
 Retired., Driver 'A' Special,
 Staff No.P 4467,
 North Eda Street.
 Bheema Nagar,
 Tiruchirappally,
 Pin-620 001.
- K.Subramaniam,

 265. S/o S.Krishnasamy, Retired.
 Driver 'A' Special Grade,

 S.No. P 1788, 43, Lenin Street,
 Railway Colony Post,
 Erode-638 002.
- R.Sethuraman,
 287. S/o Rathinam, Retired.,
 Driver 'A' Special,
 S.No. P 2888,
 Ilamathi Illam,
 106, Bharathi Palayam,
 Momlappalayam P.O.,
 Erade-2.
- M.Chinneppen,

 288. S/w C.Moekkan, Retired.,

 Dideai Shunter,

 S.No. P 7785, 7/B

 Railway Colony,

 Erode-2.
- M.Marappan,
 289. S/o M.Mathan, Retired.
 Driver 'A' Special,
 S.Ni. P 3779, 107,
 Kamalagam, Barathy Palayam
 Street, Mulapalayam P.O.
 V Erode-2.

- S.Samuel, S/e Gnanemuthu, Retired., Driver 'A' Special, S.No.P 3224, 403-C, Railway Celony, Erode-2.
- A.Lingappan, S/o S.Gyyavos, Retired., 'A' Special Driver, S.No.P 1714, 19, Kothukaran Street, Kollampalayam, Erode-2.
- T.S.Srinivasan,

 \$\forall \text{R.Swaminathan.} \
 Retired, Driver \text{A. Special.} \
 \$\forall \text{Railway Duarters, Railway Colony.} \
 Erode-638 CO2.
- P. Namasivayam, S/s M. N. Balanandam.
 Retired., Driver 'A' Special,
 S.Ns. P 5511, L 318,
 Housing Unit, Periar Nagar,
 Erode-639 001., Tamilnadu.
- K.M.Muniraj, S/r K.Munusuamy.
 Retired., Diesel Assistant
 S.No.PTJ 10212,
 Manickkavasagar Street,
 Sastri Nagar,
 Railway Colony P.O.,
 Erode-2.
- L.Anthoni Swamy,
 295. S/e Lourdu Swamy Pillai,
 S.Ne. B 1419. 41/A
 Railway Coleny,
 Erode-638 WO2.
- M.Buspethy, S/s M.P.Mooka 296. Gounder, Retired, Driver 'B' Grade, S.No. P 9478, 17/F Cld Railway Colony, Erede-2.
- V.Balaraman, S/e Venkkataswamy 297. Naidu, Retired, Driver ¹B' Grade, 5.Nc. F 9420, Railway Colomy, Erede-2.
- P.Rangaswamy, S/o Perumal Naidu, 29t. Retired; Driver 181 Grade, S.N. 223, No.17/8, Namusivayam Street, Erode-2.

S. Paul Syco Swam! Nathan,
29 2 (Retired, Driver B' Grade,
2 (S. No. 19513, 20ocr 414/0,
Railway Colphy F.O.,
Erodes 2147

\$1. No. 280 to 299 are applicants in 0. M. 53/93.

- P.Pangunni Menon,
 S/e T.C.K.Nair,
 Retired Guard 'A' Special,
 S.No. 15200, "Pournami"
 Nangappa Nagar, P.D.
 Olavakkot, Pin-670 002.
 - M.Krishnan Neir,

 S./e Kunchu Nair, Retired..

 Driver, A Special,

 S.Ne. P 6444, Srishlam,

 P.O.Olavakket.
 - V.Sreedharan Nair, S/o f.R.Krishna Pillai, Retired, Guard A Special, S.Nc.15202, Thuruthel, Aymanam P.O., Kettayam.
 - P.A.Rajan, S/o P.S.Appu,
 303. Retired Guard A Special,
 S.No.16144, House No.46/506,
 "Reshmi", Near P.A.Colony,
 Cochin-18.
 - 504: C.Kutty Narayanan, S/n V.C.Narayanan Nair, Retired, Guard A Special, 5.No.7625, Chembra House, Shoranur 679 121.
 - P.K.Koshy, S/o P.K.Koshy, Retired Guard, S.Mr. 15205 Vazhakalayil, Gngadikal F.O. Chengannur, Pin-689 122.
 - K.L.Kurien,
 306. S/o K.P.Lonappan,
 Retired Guard A Special,
 S.Mo. 15216, "Chandini",
 High School Road,
 P.O.Farappur, via. Trichur
 Pin 688 552.
 - N.Ramakrishnan Nambidi, 307. S/o Chitran Bhattathiripad, Retired. Guard A', S.No.14044, "Karthika", Ramavarmapuram, Trichur-680 631.
 - V.N.Sarajani,
 308. W/o Late A.Rengen, Retired.,
 Driver A Special,
 S.No.F 4367, Sree Rangem,
 Pump Engine Road,
 Flavakket-678 802.

F.M.Ramachandran,
S/∞ C.B.Mannadiar, Retired.,
Guard A., S.No. 15219,
Panikkath House,
Kellengade, Palghat - 678 506.

V.Medhavan,
S/o Veluchami, Retired.,
Driver A Special,
S.No. P 2193,
Pallath House,
Kuthuperamba, Edethera P.D...
Palghat, Pin-678 511.

K.M.Kunhimohammed, S/c K.Moideen Koya, Retired. Guard ICI, S.No. 6633, Cherudath House, Kuttamassery, Alwaye-623 195.

R.Narayanan, S/o B.Rajaram, Retired Driver Goods, S.No.PTJ 10505, 120, Jeevanantham Street,

C.Kumarasamy, S/o Chinnappa Gounder, Retired., Driver 181, S.No. P 4206, D.No.66, Sholap Pruvae, Suthanna Puram, Erede-25,

Poonthurai Raad, Erode-2.

T.S.Remanmenthy,
S/o T.K.Sendarajalu,
Retired., Driver 'A' Special,
S.Ne.P 3540, 15, Sundaram
Street, Erode-2.

A.Abdul Jaffar, S/e Abdul Kader, Retired., Driver, Geods, S.No.V 44, 235 Kalyanasundaram Street, Erede- 638 002.

S.Angamuthu,
316. S/o V.Sitha Naicker,
Retired., Driver 'B',
S.Ne. B 1365, D.No.411 D,
Railway Colony, P.O.,

रात्य मेव जयते

BANG N

V.Selvarej, S/r Velleirm,
Retired. Driver 'A'
Special, S.No. P 3542, Telephone Nagar,
Maclapalayam P.O., Erode.

... APPLICANTS

5i.Nos. 300 to 311 are

applicants in O.A. 54/93

K.Chinneraiyen,
318. S/o Anuman, Retired,
Shunter 'B',
S.No.F.7458, 76, L.G.G.S.
Colony V.O.C. Street,
Yollampalayam, Ernde.

M.Krishnan, S/o Munusamy, 319. Retired., Shuntar, S.N. 10072, PTJ, J.Na.415 D Railway Colony, Eroda.

R.Thiagarajan,
320. S/• Ramaswamy, Retired..
Guard 'A' S.No.14332,
Thangapattalaikarar Lane,
Popnthurai Road,
Er•de.

321. A.Chinnaiyan, S/a Arumugam, Retived., Driver 'A' S.No. 7 1156 No.331 A, Railway Coleny. Erkde.

P.Subramanian, S/o R.Paleni, 322. Retired Guard 'A', Staff No.7448, 112. Vinayger Kail Straet, Sastri Nagar, Erede 638 002.

S.Kannimuthu,

S/o Subba Thevar, Retirad.
Guard 'A' S.No.16066,
Sundarammal Illam, 11/8
KIII, Nanjappa Layout,
Sulur, Coimbatere-641 402.

R.Anganna Pillai,
S/e Rangaswamy Pillai,
Retired. Guard,
S.No. 15271, 20 Nerth Chinne
Mariamman Koil Street,
Karungalpalayam, Erode-3,
Perryar District.

V.Mari, S/• Venkatesan,
Retired Guard, S.No.12563,
No.III, "Thera Illam",
Kurikaranpalayam,
Mulapalayam Pest,
Erode-2, Periyar District.

725. V.Lakshmanan, S/s S. Vadivelu.
Retired Guard. S.N. 13756.
Bharathipalayam Street,
Kurikaran palayam,
Mulapalayam Fost, Frode-2.
Periyar District.

\$1.No.312 to 321 are applicants in G.A.No.55/93

V.K.Shunmughasundaram, S/n k.S.Karuppanasamy, Retired., Special grade Guard, S.No.J/T 35, 194 E, Railway Colony, Near Railway Colony Post Office, Erode.

V.K.Unni Nair,
S/u K.Raman Nair,
Retired., Assistant Cuard,
S.No.1902, Contchery Street,
Erode.

R.Lakshmanan, S/c Ramasamy,
Retired A Special Guard,
S.No.7210, D.No.1\$3,
Sestri Nagar, Sadayampelayam
Road, Erode. - 2.

V.Swamyappah,

S/o G.Visuvasam, Retired.,

Guard, S.Nr. 14101,

S Karuppanaswamy Koil III Street,

Surampatti Road, Erode-638 COb,

Periyar District.

R. Veeraraghavan, S/o V.Rama Iyer, Retired Guard, S. No. 15231, No. 9, Tayumanavar Street, Pundurai Read, Erode-638 002.

K.Ramalingam,
S/o V.Kandasamy, Retired.,
Driver 'A', S.Na. PTJ 10052,
Door Nc.16, East Pattakarr,
Street, Erade-638 002.

G.R.Samuel Raj,

S/o G.N.Anandham Pillai,
Retired. Driver 'A' Special,
S:No. P 2836, 23 A,
Panchayat Union Street,
Manthope, Podanur,
Coimbatere-23.

K. Kader Ali,

334 Stader Batcha, Petired.,

No. 18 18 Pain Read,

Podanur 23, Temilnedu.

335. Counder, Retired., Driver 'A', TAN ASS. No. 1875, 95/11 Arthi Illiam, Velkalore Road, Pedanur-23, Band Amil Nadu.

Si.Nu.322 to 332 are applicants in O.A.56/93.

S. Veluswamy Pillai, S/rp. A. Sankaralingam Pillai, Retired Driver 181 S. No. 6437, D. No. 360, Selvapuram, North Perur, Main Road, Coimbatore-641 \$26.

K.Rangaswamy,
S/o Kuppuswamy Naidu
Retired., Driver, 'A'
Special, S.No.P 9464,
D.No.24, Main Road,
Podanur-23, Tamil Nadu.

K, Ahamed Sheriff,
338. S/a A. Kader Batcha, Refired,
Driver 'A' Special,
S. Ng. P 4341, Main Raed,
Padanur-23, Tamil Nadu.

Nanjappa Naidu, 339. S/T Venkettaswamy Naidu, Retired Driver ¹B¹, S.No. F 3498, Bájanai Kovil Street, Pedanur-23, Tamil Nadu.

K.Pelaniappan,
S/e Kuruppanna Gounder,
340. Retired. Briter A.,
S.N. 2 4393, No. 22,
Vilangattur, Kedachanallur,
Erude - 10.

M.Palaniappan,

5/m Marappa Gmunder,
Retired., I Fireman ¹B¹,
S.Nm. P 43m2,
Vellaikattur,
Kadachanallur P.O.,
Thiruchengedu Taluk.

M.Chellappan,
S/c Marappa Gounder,
Retired., Shunter,
S.No.9454, Alampalayam,
Pallipalayam, Erode-6.

A.Palaniappan,

S/o Athathappa Gounder,
Retired., Shumter,

S.No., P.7465, No.384 %,
Velankatoor,
Kadachanallur, Erode-10.

S1.Na.333 to 339 are applicants in 0.A.57/93.

P.Gurusamy,
S/c Palaniappa Gounder,
Retired. Driver 'A',
S.No. P 7160, No. 104,
L.G.G.S.Colony,
Kallampalayam, Erade-2.

R.Kumarasamy,
S/o Ramasamy Gounder,
Retired., Shunter Loco,
S.No.P 6315,
Govindancelayam,
Alampalayam P.O.
via., Erode.

G.Samuel Durai Samy,

\$/o Gnanadurai,
Retired., Driver 'A',
Spl. S.No. P 3107, 32
Upstair 4th Cross Road,
Paramasivapuram, Laloudi-521 60;

V.Sengodan,
S/n Velappa Gounder,
Retired. Shunter/Loco,
S.No. P 3510, Vilankattur,
D.Ma.54. Pulapalayam F.O.,
Kadachanur (Village).

C.Nachimuthu,

5/o Chellappa Gounder,
Retired., Shunter,
S.No.P 4384, Poclapalayam Fost,
Kadachanallur, Palipalayam,
Erode-6.

T.S.Alimoideen,
S/o T.J.Shirfuddin,
Retired., Driver 'A',
Spl. 5.No. P 3260,
47. T.J.Shirfuddin Street,
Sestri Nagar,
Near Railway Colony,
Erode-2.

\$1.No.340 to 349 are applicants in 0.A.58

V.N.Ramankutty Nair,
V.Narayanan Nair,
V.Narayanan Nair,
Driver
V.N. 2310, Pushpalaya.
A.No. 7/558, Cellege Roac,
Palghat, Pin 678 CO1.
Retired, Guard A. Spi.,
Retired, Guard A. Spi.,
S.No. 10472, Ne.1/780,
BANGDA, Single Street,
UIG Kalpathy P.O.,
Kalpathy, Palghat 678 CO3.

APPLICANTS Contd./-

C.Chathu, S/o Appen,
Retired., Driver ¹B¹,
S.No. F 5287,
Kurungad House,
Marutha Toad, Palghat.

Krishnan,
S/o A.Arumughan, Retired.,
Driver 'B', S.No. P 9449,
Chungath House, Kevilpad
P.O., Palghat-17,

P.Sukumaran Nair, S/o P.Sankara Menon, Retired., Asst. Gmatd, S.No.15394, Palakkott House Thenur via. Parli, Palghat-678 616.

P.Govindan,

S/o P.Sankara Menon,
Retired., Guard 'B',
S.No.2024, Srivelsam,
H.No.M. 6/33, Indire Nagar.
Kallepully, Palghet-5.

R.Narayahan,
356. S/a V.Raman, Retired.,
Driver 'A', S.Na. P 5847,
Chandrika Nilayam,
Korathodi,
Kadukkankunnam,
Palghat-678 005.

N.Velukutty,

5/o Narayanaswamy,
Retired., Driver d',
S.No.PTJ 10113,
Ambalaparambu,
Near Madrassa,
Kavilpad, Palghat-17.

T. Velayudhan,
S/n Theethy, Retired.,
Guard'C', S.No. 16223,
Devi Dadan, Pottakulam,
Kavilpad P.O., Palghat.

V.Viswanathan, S/o Kubhnan, Retired., Loco Shunter. S.No. P 5184, Vellankad, Kavilpad, Palghat-17.

V.Vasu, S/o Velayudhan,
Retired., Driver 'A',
S.No. P 3164, Chandrasoudhem,
Tannissery. Palghat.

- V.Madhavan,
 S.M. Velayudhan,
 Retired., Driver 'B',
 S.N. P **9455**, Rahendra
 Sadanam, Melepuram,
 Playakkot, Pin 679 002,
 Palghat.
- T.V.Velayudhan,
 362. S/o P.Veeran, Recircd.,
 Guard 'B'. S.No.6895,
 Thurakad House, P.O.
 Perungettukurissi.
 Falghat.
- V.Sivaraman Nair,
 363. S/o K.Kesavan Nair,
 Retired., Guard 'A',
 S.No.6852, 72/A,
 Instrumentation lown ship
 P.O. Kanjkode West,
 Palghat.
- S. Veeraraghavan,

 S/o P. Singaram, Retired,
 Guard 'A', S. No. 14522,
 H' No. H-2, Housing Unit,
 Karamadai Road,
 Mettupalayam,
 Pin-641 301, Tamil Nadu.
- M.Narayanan Nair,
 S/• Thavitta Tyer,
 Retired., Diesel Asst.
 S.No.P 9444,
 Mullakkara House,
 Puduppaniyaram P.J.,
 Palghet-678 733.
- K.K.Subramania Iyer, S/o K.S.Kuihna Iyer, Retired., Guard 'u', S.Nh.1049, No.3/126, L.N.Puram Village, Palghat.
- P.Balakrishnan,

 S/o S.Ukkanda Warier,
 Retired., Mail Guard,
 S.No.14067, Harivas,
 Kallekulangara,
 NISTA Palakkad-578 009.

T.A. Kumaran,
368. 5/• T.A. Appukuttan,
Retired. Driver '',
5. No. 1 9436,
Thothuangal House, Melepuram,
P.O. Clavakko.,
Palghet-2.

R.Paramasiva Menon,

S/o M.N.Raman Menon,

Retired., Driver 'A' Spl.,

S.No. F 4684,

Shivasilam Madathil House,

'ennakkara P.O.,

Noorani, Palghat-4.

P.Thenkaraj,
S/c S.Pennan, Retired.,
Driver'A' Spl.,
S.Ne. P 2760, 26 N,
Behind Ram Theatre,
P.O.Suramangalam,
Salem - 636 005.

A.Ramakrishnan, S/o Appu, Retired., Guard A' Spl., S.No.6806, Ramanchenath House, 19/360, West Yakkera, Palghat - 678 001.

C.Gopalakrishnan Nair, S/o V.Madhavan Nair, Retired, Driver 'A' Spl. 51No. P 6440, Cherukara Krishna Nivas, P.J.Kannadi, Pelghat, Pin - 678 721.

S.Sourirajan,
373. 5/o T.K.Sundararajalu,
Retired., Driver 'A'
Special, S.No. P 2327,
203/Vinayakarkoil Street,
Nadarmedu, Erode-638 002.

K. Fandurangan,
374. S/n M. Kasthuri Naidu,
Retired., Driver *A' Spl.
S. No. P 2902, 17/4,
Ammamandapam Road,
Srirangam-620 006.

V.G. Veerasamy,

S/o Govindasamy Pillai V.,
Retired, Driver 'A',
S.No. P 1841, 48/2.
Subbaiah Street,
Sangliandapuram,
Tiruchi-620 001.

V.Sithan,
376. S/o Vaiadori, Retireo.,
Driver 'A', S.No.' 7775,
D.Nr.24, Jeevanda Street,
Poondurai Read, Ernde-2.

51. No.350 to 372 are applicants in 0.A.59/93.

... APPLICANTS ... Centd./-

A.Dalonisamy,
377. S/o R.Angamuthu,
Retired., Driver 'A',
S.No. PTJ 10027,
Vallalar Street,
Municipal Colony Read,
Erode-4.

A.Prokiasamy,
378. S/o J.Arulanandam,
Retired., Guard 'A'.
S.No. 5253, 12,
Kamarajar Street,
Nadar Medu,
Vinayakar Koil, Er•de-2.

M.Rengasamy,
S/o C.Munian. Retired...
Driver 'A', Spl.
S.No. PTJ 10449, 21,
Golden Street,
Thangavil alias Munisamy Road,
Dharmapuri-636 702.

K.Munusamy Naidu,
380. S/s C.Krishnasamy Naidu,
Retired., Driver ¹C!
AFG. ¹B', S.Ne. F 6109,
D 5, Kaliyanna Gounder Thettam,
Perundurai Road, Erode.

P.Daniel Jayaraj,
361. S/e Paul Pillay, Retired.,
Driver 'B', S.No.F 6441,
No.400 B Railway Coleny,
Erode.

A.Manickam,
S/c M.Angamuthu Naicker,
Retired., Driver 'A' Spl.
S.No. P 2901, 22/26,
Chinna Mariamman Koil Street,
Karungal Palayam, Erede-2.

R.Pongiannan,

S/o Ramasamy Gounder,
Retired., Shunter,
S.No. P 7464, D.No.3/69.
Rajaji Nagar, Cavery R.S.F.G.,

Rajaji Nagar, Cavery R.S.F.G.,

\$1.No.373 to 383 are applicants in 0.A.60/93.

M. Krishaseany,
S. o K. Muthusamy, Retired.,
Driver C. S. No. P 3151,
Kanalam N. Vas, 4/390,
Bharathi Nagar,
Jahir Ammapalayem, Salem.

384.

- G.Kannian,
 S/m Gacindarajalu Naidu,
 385. Retired., Criver 'A'
 Spl., S.No. F 3042,
 No.420 K, Railway Colany,
 Erode-2.
- R.Rengasamy,

 S/m Remasamy, Retired,

 Criver ¹C¹,

 S.No. PTJ 10238,

 Kelingarayan Poleyam,

 Fudur Bhavani Post,

 via Erode-638 301.
- K.Gevindan,
 S/o Kandha Gounder, Reciped.,
 Driver 'B', S.No. 5 9485,
 Ne.102 C Type Railway Colory,
 Erode-2.
- G.Narayanesamy,
 S/o Goindarajaly Waidu,
 Retired., Shunting Driver,
 S.Nu.PTJ 1050J, 381,
 Nadar Medu, Prondurai Road,
 Erude-2.
- K. Varadharajan,
 S/o Karuppan, Retired.,
 Guard 'A' S.No.,2122,
 Thirumurugan Street,
 Sastri Nagar, Erode.
- V.Arjunan,

 S/o Venkatachalam, Retired.,

 Guard 'A' S.No.12438,

 38, Namasivayam Street,

 Kollempalayam, Erode-2.
- F.Muniswamy, S/o Muthu, 391. Retired., Driver Special, S.No. P 9389, M/52, E.V.R.Periyar Nagar, Erade.
- N.Muthusamy,

 S/p Mallappa Gounder,
 Retired, Driver 'B',
 S.No.8085, 1/113
 Cdappalli, Cauvery R.S.
 Erode.
- P.Viswanathan,
 S/o S.Palanivelu, Retired.,
 Guard 'A', Spl.,
 S.No.7620, 324 'B',
 Old Railway Colony,
 Railway Colony Post,
 Erode-2.

- R. Venkataswamy,

 S/o R. Ramakrishna Naidu,
 Retired., Driver 'A:
 Spl. S. No. P 2852,
 126, D Railway Colony,
 Erode-2.
- M.Chinnappan,
 S/c Muthusamy Gounder,
 Retired., Shunter,
 S.No. P 6965,
 Odappalli, I Ward 37,
 Cauvery R.S., Eroca-7.
- K.Chennimalai,

 S/e Kuppannan, Retirad.
 Shunter 'B', S.Ne. P. 3494,
 Nethaji Street,
 Kellempalayam, Eroda-2.
- K.S.Abdul Sathar,
 S/n A.Khader Sharieff,
 Retired., Driver 'A',
 S.No. F 2207, 74,
 Ambedkar Streat,
 Sastri Nagar, Elode-2.
- M.Chinna Govindan,
 S/o Muthusamy, Retired,
 Guard *A' Spl.,
 S.No.6732, B 40,
 Housing Unit, Sampath Nagar,
 Erode-11.
- H.Kannan, S/c R.A.Hammantha Gounder, Retirad., Driver 'A', S.No. B 1318, 26 B, Khader Mahideen Sahib Street, Erode-2.
- N.Ramasamy, S/o Nella Gounder,
 Retired., Shunter,
 S.No. 7 4230, No.1/56,
 Puduppalayam, Kattur,
 Alampalayam Post.
- R.K.Subramaniam,
 S/o R.Kanniah Naidu,
 Retired., Driver 11 Spl.
 S.No. P 5509, No. 360,
 Valayalkara Streat,

Retared Chinappa Gounder,

Retared Chinappa Gounder,

Retared Chiver,

No. 273

Sukkan Thottam,

84NG ALORE

...Centd./~

P.Palenieppan,

S/o Pongia Gounder,
Retired., Shunter,
S.No.4019, 85, Govindampalayam,
Alampalayam P.D., Ercde.

K.Nallathambi, S/m V.Kumarasamy, Retired., Guard, S.No.15721, 1/2 East Street, Alembalayam, Ercde-P. \$1.Nc.384 to 404 are applicants in N.A.61/93

P.S.Krishnan,
S/o Subramania Iyer,
405. Retired., Guard 151,
1'S.No.11723, 1/500,
Chathapuram P.O.,
Kalpathy, Palghat-678 003.

A.daghavan, S/e C.Appes,
406. Retired., Driver (C. S.No.4105, Alangode House,
Dlavakkot, Palghat-678 002.

Sydney 'D' Mello,

5/m H.V.D.'Mello,

Retired., Driver 'B',

\$:No. PTJ 10361,

Carovin - Rebinson Read,

Palghat-678 014.

V.Arumughan,
S/m Ayyapvan, Retirad.,
408. Driver 'B', S.Nm.2136,
Prasanthi, Sree Sathya Sai
Nagar, Kallekulangara P.D.,
Palghat-678 009.

R.Palaniappan,

S/o Rangaswamy, Retired Guard

C' S.No.1791,

Shaini Nivas House No.36/664/1

Alangodé, Olavakkot,

Palghet-678 002.

P.Krishnankutty,

5/o Cheriathu, Retired.,

Guard 'C', S.No.6093,

Paoinjakkura House

P.O. Akalur, via.Lakkidi

- 679 302.

K.V.Ramanathan,

S/o K.V.Viswanatha Iyer,
Retired., Guard 'A m
S.Nr.13562, 2/137,
New Kalpathy P.O.,
Kalpathy, Palghat-578 003.

- M.Krishnan,
 S/o Mayandy, Retired.,
 Driver'A' Spl.,
 S.No. F 1871,
 'Sai Nivas' Thekkeperambu
 Puduppaniyanam P.O.,
 Palghat-678 733.
- T.P.Belakrishnen Nair,

 S/o C.Sekharan Nair,

 Retired., Guard 'A'

 S.No.10525, Mouthet House,

 Mankurissi P.O., via.

 Markarai, Palghat-670573.
- K.M.Kunchu,
 S/m Manickan, Retired.,
 Driver 'B',
 S.No. P 4461,
 Kallingal House,
 Paruthipulli P.D..
 Palghat-678 573.
- P.Reghavankutty,

 S/o V.Pedmanabhen Nair,
 Retired., Driver 'A' Spj.
 S.No. P 6977,
 Sarayi, Pudussery P.O.,
 Palghat-678 007.
- V.K.Pamekrishnen,

 5/o K.Sankaran Nair,
 Retired., Driver 'A',

 3.Ne.P 7791, Arupuzha
 Cheruvathur House, Parli D.O.
 Palghat-678 612.
- K.P.Krishnan,
 S/o Sankaran Nair, Retired.,
 Guard 'B', S.No.6766,
 Venkateswara Illam,
 P.D.Pampadi, Via. Tiruvilamala,
 Trichur District-690 597.
- K. Vasu, S/o Kunjunny,
 418. Ratired., Codes bhunter 'B',
 5. No. P 5301, Venkalathodi,
 Melepurám, Olavakkot P.O.,
 Palghat-678 082.

Retired:/Driver 'A',
S. No. P 5248

Kakkarankunnath House,
Kakkarni P.D. N.S.S.Engg.
College, Falghat-678 008.

... APPLICANTS.
...Contd./-

- K.Belakrishnan Nair,

 S/c T.Govindan Nair, Driver

 'B', S.No.P 7469,

 Thekkumcherod P.O.,

 Vadekkum Mangalem,

 via. Ottappalam, Palghat Dist.
- A.K.Ramechandran, S/o Kannat, Retired., Guard ¹A! S.No. 7192, Alangod House Olavakkot, Palghat-676 002
- K.Balan, S/o Kannan,
 Retired., Guard 'A'
 S.N. 6121, Sri Narayanji
 Nilayam, Alangod,
 Olavakkot P.O., Palghat 678 002.
- C.Krishnan, S/o Chupra,
 Retired Asst. Guard,
 S.No.6333, KalathilHouse
 Alangode, Olavakkot P.O.,
 Palghat-678 002.
- R.Krishnan, S.No.6767, 424. Asst. Guard., Ramelan, Krishna Nivas, Alangod, Olavakkot P.O., Pelghat.
- C.J.Coelho, S/o F.Coelho,
 Retirsd., Guard 'A' Spl.
 S.Nc.14493, Chinnammal Street,
 Noorabad, Fodanur-641 023.
 Coimbatore Dist.
- K.Dhanashu, S/o K.M.K.Gangaiya, Retired 426. Driver 'A' S.No.P 6804, 147/A Anthonipuram P.O. Suramangalam-636 005 Salem.
- K.Mayan, S/o Kandu,
 Retired-, Guard(B),
 S.No.1218, Kozhangottil House,
 Athirkad, P.O.Gandhiseva Sadan,
 Perur, Palghat.
- R.Laxmanan, S/c E.C.Rengaseny
 Naidu, Retired., Shunter
 Piesel, S.No.9514,
 No.5, Keersikara Street,
 Ercde-1.

\$1.No.405 to 427 are applicants in 0.#.62/93.

... APPLICANTS ... Contd./-

- N. Sengodan, 429. S/o Nanjappa Gounder, Retired. Shunter, Loco, S.No. F 5250, East Thottipalayam, Door No. 431, Kadachanur Village Pallipalayam-S.
- V.Perumal I, S/o Venkatasamy Naidu, 430. Retired, Goods Driver, S.No. V 12. D.No.91 C, Leighbazaar, Suramangalam Main Road, Salem-5.
- V.Kumarasamy, S/o Velappa Gounder, Retired, Shuntar'3', S.No. P 4433, No.119. 431. Alampalayam Post, Frode-6.
- S. Velappan, S/o Sengoda Gounder, Retired, Shuntar/ Locc, S.No. P4292, 7/3-10, 432. Puliamarathu House, Govirdanpalayam, Alampalayam f.C., Erode-3.
- P.Kolandai Gounder, S/o Palani Gounder, Retirod., Fireman 8, 5.No.P 5562, 433. BramindareGenObiúStřeyby, Nadarmudu, Erode-2.
- M.Sengoda Gounder, S/o Marimuthu Gounder, 434. Retired., Fireman A, S.No.P 5041, Alempalayam, Pudupalayam, Pariakadu, Pallipalayam, Erode-6.
- S.Veradharaja Mudaliar, S/o Sundar Mudaliar, Retired., Assistant/Diesel, S.No. PTJ 10158, 104/D Railway Colony, Erode-2. 435.

K.Sengoda Gounder, S/c Karuppanea Gounder, 436. Retired., Driver 'C', S.No. P 4778, No.316 C Type, RARBITORY Colony, Erode-2. R.Monisuamy, S/o Remesamy Maidu, Retired. Asst. Guard, S.No. 1656, 35, Rejaji's Street,

Erode-)2.

APPLICANTS ..Contd./-

- P.N.Balakrishnan Nair, S/o Raman Pillai, Retired., Guard, S.No.6966, Mangalath House, Nedungottor, Shoranur, Pin-679 121.
- K.Narayanan,
 S/o K.Unnaman, Retired.,
 Driver'A', S.No. 1925,
 Karamanna House.
 Vadanamkurussi, P.O.,
 Vadanam Kurussi, vial.
 Shoranur-1.
- M.Chinnan, S/o Raman,
 Retired., Asst. Guard,
 S.No.7040, Manichithodi House,
 Nedungotur, Sheranur-1.
- T. Velukutty, S/o T. Nerayanan, 441. Retired., Driver'B', S. Ne. P 5775, Thuvvakkattil House, Nédungottoor, Shoranur-1, Palghat District.
- K.V.Gopinathan, S/o Kumaran, Retired., Asst. Guard, S.No.15447, Kallozhi Vattathidi House, Paruthipra, Shorarur 679 121.
- R.Balaraman,
 S/o K.Rajamannar Naidu,
 Retired., Driver 'A' Special,
 S.No.P 4660, Sastri Nagar,
 Railway Colony P.O.,
 Erode.
- V.Achuthan, 444. S/o Venketaraman, Retired., Driver 'A', S.No.8221, Railway Colony, Erode.
- C.T.Hewett, S/o A.M.Hewett, Retired., Driver 'A' Special, S.No. P 2942, 278-H-Type, Railway Colony, Ernde-639 002.
- M.Chellappan,

 446. S/o Muthusamy Gounder,
 Retired, Driver'B'
 S.No.P 5774, 31,
 Thiruchengandu Road,
 Pallipalayam, Erode.

\$1. No. 428 to 442 are applicants in 0.4.63/93.

D.D.Rozario,
S/o P.D.Rozario,
Retired., Driver 'A'
Special, S.No.P 3029,
30 A, Sastri Nagar,
Erode.

K.Marimuthu,
S/o Karuppanna Gounder,
Ratired, Driver 'A',
S.No. P 5333, No.36,
Kasipalayam,
Annadurai Street, Erode.

K.Palaniappan,
S/o Karuppannan, Retired.,
Assistant Guard, S.No.7655,
9 Sadayan Palayam Road,
Sasthri Nagar, Erode.

V.Ramasamy,
S/o Velappa Gounder,
Retired., Loco Shunter,
S.No.4919, Pallipalayam,
Alampalayam, P.O., Erode.

P.Kandasamy,
S/o Paramasiva Gounder,
Retireu., Shunter,
S.No.P 9405, Nc.422,
Alampalayam, Pallipalayam,
Erode.

C.Palaniappan,
S/o Chinnathambi, Retired.,
Shunter, S.No.4379,
East Thollipalayam,
S.P.B.Mill Colony,
Erode.

M.Dakshinamoorthy,
S/o Manickam, Retired.,
Driver ¹B¹, S.No. P 9511,
Kumaramangalam P.O.,
Thuthiputtu, Pin.-635 811.
Ambur (N.A.A.Dist).

N.Balakrishnan,
S/o M.Narasimhan, Retired.,
GLard A., S.No.12519,
54/1 TNHB Flat,
Kamaraj Nagar, South Avenue.
Firuyanniyur, Madras-600 041.

C.Chellappan,
S/o Gobalan, Retired.,
Special Guard, S.No.14673,
118 Lenin Street.

Nagar/ Railwa/ Colony D.O.

•

P.S.Sanjeeva Rao,

S/o P.N.Sarvothme Rao,
Retired, Guard 'A' Special,
S.No.12522, B.30,
Housing Unit, Periyar Nagar,
Erode-638 001.

A.S.Abdul Jabbar,
Since deceased by Legal Representative,
Smt.Heerajan, 67,
Kovalam Street, Teachers Colony.
ERODE - 11.

R.Narasimhar, S/o N.Rengasamy Naidu, Retired., Driver 'ka' Special, S.No. P 6978, Shastri Nagar, Kamaraj Street, Erode.

R.Thangavelu,

S/o P.Rengasamy, Retired.,
Guard 'A', S.No.13918,
498, Agrahara Street.
Erode-638 CO1.

K.Palaniappan,

S/c Kandappa Gounder,
Retired., Driver 'S',
S.No. PTJ 10070, Dr.No.10/MS.
KRPD Road, Karunkarán Medu,
Pallipalayam, Erode-638 636

A.James, S/o J.Arokiesuany Pillai.

Retired., Driver 'A' Spl..
S.No. P 2819, B/13, Jeeva Magar,
Rangam Palayam Post,
Erode-638 009.

A. Karuppannan,

S/o Appaji Gounder, Retired,
Shunter, S.No. P 5121,
Odappalli, Pallipalayam,
Erode-6.

N.Sengodan, S/o Nalla Gounder,
Retired., Shunter, S.No. P 5295,
East Tholliya Palayam,
Kadachanallur Post,
Erode-6.

\$1.Nos.443 to 463 are applicants in 0.A.64/93

... APPLICANTS

- K.K.Krishna Iyer,

 5/0 K.Krishna Iyer,

 Retired., Guard/A Spl,

 S.No.13745, Chembai Village

 P.O., Kettayi, Palakkad,

 Pin 678 572.
- M. Veemban,
 S/o M. Nakelan, Retired.,
 LJCO Shunter, S. No. P 5329,
 Mullathody House,
 Kariangode, P. D. Kottayi,
 Palakkad District.
- C.Gangadharan Nair,

 S/o K.Kunhan Nambiar,
 Retired., Assistant Guard.
 S.No.1864, Lakshmi Nivas,
 P.O.Puthiperiyaram,
 Palghat, Pin-676 733.
- G.Parasuraman,

 5/o P.Gopal Pillai,
 Retired., Driver 'B',
 S.No.P 3067, "Sarasuathi Nives".
 Rayappan Street, P.J.
 Thabhamangalam, Palghat—
 678 102.
- C.Narayanan,
 S/o A.Chandu, Retired.,
 468. Driver 'A', S.No.P 7479,
 'Leela Nivas', P.O.
 Puduppariyaram,
 Palghat-678 733.
- K.Raghavan, \$/o M.Krishnan, 469. Retired., Driver 'A' Spl. S.No. P 2400, Mullarithodi House, Karimgode, P.O. (Kottayi, Palghat-67, 572).
- P.K.Sivasankaran, 470. S/o P.C.Krishnan, Retired., Guard, S.No.14108,

Puthukulangara, Pana House, P.O., Pana -676 642.

S.Chidamberam,
S/o Sadapathy Pillei,
Retired., Guard S.No.14117,
Retired., Guard S.No.14117,
Trich Dist., Tamil Nadu,
84NGU R. 339 105.

- T.R.Unnikrishnen Nambier, S/o Remen Nembier, Retired., Guerd 'B'm S.No.9791, Abhilash, Ravipuram, Kochi-16.
- K.V.Saraswathi Amma,

 W/o Late K.Balakrishna Menon,
 Retired., Driver,
 S.No.P 3512, Kallazhi House,
 Pudussery, Cheruthuruthy
- A.Kunhikrishnan Nair,
 S/o P.K.Sankaran Nair,
 Retired., 'A' Grade Guerd,
 S.No.9685, Krishna Vihar P.U.,
 Paruthipulli, Palghat.
- A.Marimuthu,
 S/o M.Angamuthu Naicker,
 Retired, 'A' Spl.,
 S.No. P 3574, 199,
 Dhanalakshmi Illam,
 Kumaran Street,
 Kavungal Palayam, Erode-J.
- 476. M.Natesan,
 S/o Muthusamy Gounder,
 Retired., Driver 'A' Spl.,
 S.No. P 4369, P.C. 1612,
 I.C.Police Quarters,
 Dhancandhiri Nager,
 Pondicherry.
- 477. G.K.Abdul Sathet,
 S/o G.Khader Badsha Sahib,
 Retired Guard 'A' Spl.
 S.N. 11786, 17 Syed
 Jalal Khan Street, Fort,
 Salem, Pin 636 001.
- 478. R.Ramasamy,
 S/oChinnakesavan, Retired.,
 Driver A S.No. J/M 1297,
 176, Mandapa Veethi,
 Erode-1.
- 479. M. Ibrahim Khan, S/o E. Mohamed Khan, Retirad., Driver 'A', S.No. P 3028, L 249, Shamshad Manzil, Perear Nagar, Erode-1.

Si.No.464 to 474 ere applicants in 0.4.65/93.

- 480. L.Marudappan, S/o L.kshmanan, Retired., Diesel Shunter, S.No.V.85, 93, Thiru V.K.Street, Kollampalayam, Erode-2.
- 481. G.David, S/o D.Gabriel,
 Retired., Driver ¹A¹ grade,
 S.No. P 2259, 223,
 Sasthri Nagar, Sadayan
 Palayam Road, Erode-2.
- 482. C.Subramanian,
 S/o A Chinneppen,
 Retired., Guard A1,
 Spl., S.No. 12327, Plot 31.
 16th Avenue, Banú Nagar,
 Ambathur, Madras-600 053.
- 483. C.Arokiasamy,
 S/o P.Chinnappan, Retired.,
 Driver 'A' S.No. P 2195,
 D.No.77, New Street,
 Erode-1.
- 484. K.Falaniappan,
 S/e Kandappa Gounder,
 Retired., Driver 'A',
 S.No. P 7882,
 Alava Gounder Kadu,
 Manianur, Salem-10.
- 485. C.Rengasamy,
 S/e R.Chinnasamy Naide,
 Retired., Driver 'A' Spl.
 S.No. P 2831, 32,
 Ghoúsethottam, Udumalpet,
 Pin-642 126.
- 486. S.Abdul Kareem,
 S/o Shaik Jamaludeen,
 Retired., Driver 'A' Spl.
 S.No. P 2825, 30 Burrah
 Sahile Street, Mount Road,
 Madras-2.

A87 R. N. Covindarajalu,
NSTS A B. Narayanasamy Naidu,
Retired Driver A Spl..
No. P. 4661, 51 North Street,
Initubuvanam, Kumbakonam,
n-612 103.

W/o Late/K.A.Anthonysamy, BARCTICED, Driver 'B', SING P 3105, D.No.5, Sasthri Nagar, Pillayar Koil Street, Erode. \$1,No.475 to 487 are applicants in 0.A.66/93.

- W/c 'ske K.Singodan,
 Retired., Driver 'A' Spl.
 S.No. P 6826,
 Maligai Natesan Stores,
 Nadar Medu, Poonthurai Road,
 Erode.
- 490. A.Jayalakshmi,
 W/o Late P.Angamuthu,
 Retired., Driver 'A',
 S.No.P 2904, No.27.
 Pilliyar Koil Street,
 Sangliandapuram,
 Tiruchirappalli.
- 491. G.Ahilandam,
 W/o Late T.Govindan, Retired..
 Driver 'A' Spl., S.No.P 4655,
 No.74, Vandikaranthottam,
 Kollampalayam, Eroce-2.
- 492. R.Jaya, W/o Late V.
 Ramalingam, Retired.,
 Driver 'A' Spl.,
 S.Na. F 3789, ED 259
 'H' Type, Railway Colony,
 Erode.
- 493. Dhanalakshmi,
 W/n Lete S.K.Sivaprakesam,
 Retired., Driver 'A',
 Spl. S.No.P 2895,
 ED 352 B, Railway Colony P.C.,
 Erode.
- 494. Parvathi Sakthivel,
 W/o Late M. Sakthivel, Retired.,
 Diesel Assistant,
 S.No. J/M 648, 422 H
 Railway Colony, Erode.
- A95. Nallammal,
 W/o Late C.Tholasiappan,
 Retired., Driver 'C',
 S.No. P 6579, 29,
 Kumaran Street,
 Kollampalayam, Erode.
- 496. K.Lakshmi,
 W/o Late K.Raja, Retired.,
 Driver 'C', S.No. V 223,
 212 F Railway Colony,
 Frode.

- 497. Sampoornam,

 W/o Late P Arumugham,
 Retired., Driver 'A',
 Spl., S.M., J/M 818,
 ED 194 D, Railway Colony,
 Erode.
- 498. S.Geeja Bai,
 W/o Late M.Ganesan,
 Driver 'A' Spl.,
 S.No. P 2894, D.Na.16,
 Lenin Street Church Ned.,
 Railway Colony P.C.,
 Erode.
- 499. Pappa,

 W/ Late K.Krishnan,
 Retired., Driver 'C',
 S.No. P 7945,
 Mooppaner Street,
 Old Suramangalem,
 Salem-636 005.

\$1. No. 488 to 499 are applicants in 0.A.67/93.

- 500. P.M.Arckiasamy,
 S/o R.Muthu, Retired.,
 Driver 'A' Spl.,
 S.No. P 1718, No.752,
 5th Main, 8th Cross,
 M.C.Layouf, Vijayanegar,
 Bangalore-40.
- 501. N.Marappa Dasary,
 S/o Narayane Dasary,
 Retired., Driver '8',
 S.No.P 8083, V3/48,
 Peria Vadagampatti,
 Via., Danishpet R.S.,
 Omalur T.K., Salem District.
- Pushpavalli,
 W/o Late V.R.Velusamy, Retired,
 Diesel Assistant,
 S.No. J/M 1242, D.No.64,
 Vavooce Street,
 Kollampalayam, Erode-2.

503. M.Kannian,

K.S.Madhalaimuthu,

K.S.Madhalaimuthu,

Driver B',

S.No.V 50, D.No.15 F/3

Ex-service man Colony.

Susiapuram, Tiruppur.

Susiapuram, Tiruppur.

504. K.P. Antony,

Guard Spl., S.No. 15212,

4/90 SPED - Colony,

New airlands,

Salem-636 016.

- 505. A.Krishnaswamy Naidu,
 S/e N.Arumanatha Naidu.
 Retired., Spl. Grade Guard,
 S.No.14310, Kandampathy Post,
 Salem-636 005.
- 506. P.K.Sulochana,
 W/o K.M.Parameswaran,
 Retired., Driver 'C',
 S.No.P 4800, ED 397 B,
 Railwáy Colony P.O.,
 Erode-2.
- 507. P.A.Raman,
 S/m A.Paththorana lyar,
 Retired., Guard 181,
 S.Ne.15243, Dhanalakshmi Ellim,
 Upstairs, Near Temple
 Subramania Nagar, Salem-5.
- 508. K.S.George,
 S/o K.Simpson, Retired.,
 Passenger Guard,
 S.No.13413, Plot No.42,
 House No.157 A,
 Thiruvakavandanur.
 Salem-636 005.
- 509. R.Venkateswaram,
 5/o N.Ramemirthem, Retired,
 Guard 'A', S.No. 15850.
 5/137, Ammedhkar Negar.
 Jagir Ammapalayam P.O.,
 Salem-5.
- 510. C.Fongia Gownder, 5/o Chinnappa Gownder, Retired., Loco Shunter, S.No. P 4374, Peria Mottur, Jagir Ammapalayam P.O., Salem-2.
- 511. K.S.Somasundaram,
 S/o K.K.Subha Rathinam Iyer,
 Retired Guard 'A' Spl,
 S.No.6711, No.75,
 Vinayakar Koil 3rd Street,
 Moolapalayam, Erode-2.
- 512. Julia, W/o Late S.Baggyasamy, Retired. Driver 'A' Spl., S.No.P 3261, 3/1 South Ukkedam, Coimbatore.
- 513. K.Kandasamy, S/o Katuppannam,
 Retired., Pssistant Guard,
 S.No.16163, Odaikinethuputhur,
 Ramadevam P.O., Ramadevan Village,
 via.Kandanpalayam, Namakkal Taluk,
 Salem District.

- 514. S.Kosalai Chandra, U/n T.S.Swaminathan (late), Retired., Guard 'A' Spl., S.No.7619, ED 353 A, Railway Colony P.O., Erode-2.
- 515. P.Alamelu,
 U/o Late M.Falaniappan,
 Retired., Driver 'A'
 Spl. S.No.P 2893, B 18,
 Jeeva Nagar, Rengampalayam;
 Erode-9.
- 516. C.V.Narayanan, S/o C.V.Krishnan, Retired., Guard 'A' S.No.3283, Mythri, South Bazar, Payyannur.
- 517. Smt. R.K.Parvethi,
 W/o Late K.S.Rangesamy,
 Retired., Guard 'A' Spl.,
 S.No. EA 1124, Elayo Street,
 Subremenia Nagar, Salem.
- 512. V.Regupathy, S/o S.Vajiravel, Retired., Driver A' Spl., C.14, Kannan Nagar, V.O.C.Nagar Post, Thanjavur-613 007.
- 519. R.Mahaboobkhan, S/o A.Rahimankhan, Recired., Driver 'A' Spl., S.No.P 3053, No.82, Ranganagar, Suramangalam, Salem-5.
- 520. M.Chinnu, S/o M.Mechery, Retired., Driver 'A', S.No. P 2815, D.No.26, 6th Dharma Nagar, Suramangalam, Salem-5.
- 521. A.Abdul Weheb,
 S/o S.M.Abdul Azeez,
 Retired., Driver 'A' Spl.,
 S.Mo.P.3691, No.101,
 Keneady Nagar,
 Wighways Nagar Road,
 Suramangalas, Salem,
 Pinf636 005.

 522. K.Yusur Ali,
 Driver 'A', S.No.P 2115,
 32 Mehru Street, Old
 Suramangalam, Salem-636 005.

%1.No.500 to 517 are applicants in 0.A.68/93

- 523. M.Ramasamy,
 S/o Munusamy, Retired.,
 Shunter(Loco), S.No.PTJ 10196,
 D.No.122, Peryar Street Old
 Suramangalam, Salem-5.
- 524. K.Palani, S/o Kolandai,
 Retired, Loco Shunter,
 S.No.P 5256, 5/89
 Anna Nagar, Jagir Ammapalayam,
 P.O., Salem-636 302.
- 525. K.Govindasamy,
 S/o Kandasamy Naicker,
 Retired., Loco Shunter,
 B, S.No.P 9477,
 D.No.21, Dharmanagar
 3rd Street, Salem-5.
- 526. K.Ramakrishnan, S/c A.Kuppan, Retired., Driver 'A' Spl., S.No.P 2764, 4/85, Lakshumi Illam, Jagir Ammapalayam P.O., Salem-2.
- M.Annamalai, S/o A Muthu,
 Retired., Driver All
 S.No. P 5192, D.No.A/4,
 Pariyar Street, Old |
 Suramangalam. Salem-p.
- Periannan S., S/o Srceranyan, Ratified., First Fireman, S.No.P 7454, 15, Mariiamman Strook, Solam Pallam, Salem-5.
- P.Subramani, S/o Pelani Gownder, Retired., 529. Loco Shunter 'B', S:No. P 7455, Fillar Street, Solampallam, Salem-5.
- M.Arumugam, S/o Marappa Gownder,
 Retired., Shunter 'B',
 S.No. P 8078, A/65 Keel Street,
 Ariyagounder Patti,
 Suramangalam P.O., Salam-5.
- M.Chellakannu,

 531. S/n Munusamy, Retired.,
 Loco Shunter 'B',
 S.No.P 7946, B 39, back of
 the Ram Theatre,
 Suramangalam,
 Salem-5.

P.Jaganathan, S/o R.D.Ponniya, Retired Driver 'A', S.No.5551, D.No.50, Muniappan Street, Kichipalayam P.O., Salem-5.

A.Perumal,
S/o B.Hanuman, Retired.,
Loco Shunter 181,
S.No. P 8079, 131 A,
Railway Colony, Slas
Salem-5.

R.Ammasi,
S/o K.Raman, Retired.,
Driver 'A' Spl.
S.No. PTJ 10057, D.No.81,
A Masque Street,
Old Suramangalam, Salem
Pin-636 CO5.

V.Kandaswamy,
S/o Vellaiya Gounder,
Retired., Asstt. Guard.
S.No.7246, Thirumagal Street,
D.No.139, Bodinaickan Patti,
Salem-5.

Yesoda,

W/ Lace T.S.Sripivasan,
Retired., Driver 'A' Spl.
S.No. P 1846, 10 Nehru Street.
Old Suramangalam, Salomas.

Janaki Thailammal,

W/o Late A Arjunan, Retired.,

Driver 'B', S.No.P 3080,

4/248 A, Bharathi Nagar,

Jagir Ammapalayam P.O.,

Salem-2.

Si.Nm.518 to 537 are applicants in O.A. No.69/93.

P.V.Pachamuthu,

S/o P.Velusamy, Ratired.,
Guard 'A' Spl., S.No.1223,

386, Sakthy Vinayagar Koil
Street, Poonthurai Road,
Eride-2.

S/o R.S. ilhooly, Retired, Driver A Spl., S. No. P 2903, 36, Pasivattan, Alagapuram, Salem-16.

R. Venkatesan,
S. A. M. Kengasamy, Retired.,
Driver A' Spl., S. No. P 3052,
Plot No. 8/2, IInd Cross Street,
Prithivipakkam, Ambathoor,
Madras-53.

- R.Thirumalei,
 Represented by Lokan ayaki
 as Guardian,
 S/o R.Rengasamy Naidu,
 Retired., Driver 'A' Spl.
 S.Nm. P 2864, 2 A North
 Vellalai Street,
 Pandamangalam, Woriyar,
 Tiruchy-620 003.
- M.Anthony,
 S/s L.Mathalaimuthu,
 Retired., Driver 'A'
 Spl. S.No.3030, No. 510,
 Netaji Road, Marapalam,
 Erode-2.
- Saverineyagam A, \$/o Arokiam, Recired... Assistant Guard, \$.No. 7122, West Marianathapuram, Dindigal-6.
- V.Achuthan Nair, S/m P.Narayanan Nair, 544. Retired Guard 'A' Special, S.No.7628, 5/1584 'Anugrah', Asokapuram, Calzwat-675 CC1.
- T.Kunhirsman,
 S/m Narayanan Nambiar,
 Retired. Guard 'B',
 S.Nm.6302, 'Kuttiyil House,
 P.O.Meladi-673 522.
- M.Viswanathan,
 546. S/o K.Balakrishnan Nair,
 Retired., Guard 'A' Spl.
 S.No.15164, H.No.1/4599,
 "Aswathi" East Nadakavu,
 Calicut-6.
- T.P.Padmenabhan Nair,

 547. S/o T.V.Appu Nair, Retired
 Guard 'A', S.No.1937,
 Usha Mandir, P.O.Mankavu,
 Calicut-673 007.
- K.Krishnankutty Nair,
 548. S/o Unnichathan Nair,
 Retired., Guard 'B',
 S.Nm.1502, Vadakkeyil Houss,
 P.O. M.I.E.Kunnamandalam,
 Calicut.

Si.No.538 to 543 are applicants in U.A.Nu.70/93.

V.Raghevan Nair,
S/c Govindan Nair,
Retired., Brakesman,
S.Nc.3024, Raghava Nivas,
Chiramangalam, P.O.Neduva,
Perappanangadi, Malabar.

U.K.Bheskeren, S/o U.K.Velu, Revired., Guard 'A' Spl., S.No.7627, Urpakendy House, P.C.Tamur -676 302.

K.C.Gavinden Nair,

S/o.C.Raman Nair, Retired..

Driver 'B', S.No.7186,

Edavath House,

P.O.Thalekulathur,

Calicut - 673 317.

K.Chendukutty,

S/o K.Chekku, Recired..

Asst.Guard, S.No.1610,

Koyimakandy House,

P.O.Elathur, Caliculates

573 303.

7. Subramanian,

S/o P. Mumdan, Retired.,

Guard 'A' S. No. GP 1688,

Menickam House,

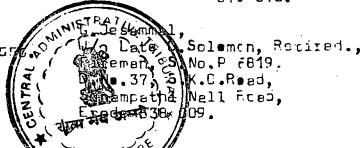
Near Water Tenk,

P.O. Puthiyera, Calicute

673 CO4.

K.K.Parameswaran Nair, 554. S/o P. K. Eswaran Nair, Retired., Brakesman, S.Nn.1460, Kulangera, P.O.Lakkidi, Pelghat.

A.Achuthan, S/c N.Koudan Neir. Retired., Guerd '1', S.Nc. V 144, Sresvelsam, Mankera P.O., Peighet -671 613. \$1.No.544 to 555 are applicants in 0.4.71/93.



- K.Atheppen,
 S/o Kalieppe Gounder,
 Solo Kalieppe Gounder,
 Retired, Shunter 'B',
 S.No.P 9453, D.No.110
 Arupou Meles near,
 peipass Road,
 Poondurai Road,
 Erode-2.
- M.Zulekhabi,
 W/o Lete S.K.Syed Anamed,
 Retired., Driver 'B',
 S.No.PIJ 10125, L.268,
 Periyer Nager, Housing Unit.
 Erode-638 001.
- S.Arunachalam,

 559. S/o A Subia Pillai,
 Retired., Guard 'A',
 Spl. S.No.8995, D.No.17,
 New Street Lane,
 Trichirepally, F.C.-620 OUZ.
- N.P. Vadivelu,
 S. Pennusemy, Retired.,
 Driver 'B', S. No. V/17
 Notchipeleyem, L. Puthur(P. D)
 Erode-638 002.
- C. Pasupethy,

 S/o T. Chinnesamy Desiker.
 Retired., Guard 'A',
 S. No. 12152, 73, Kosamada Streat,
 Tiruvannemelai F. J.,
 Tiruvannamalei, N.A. District,
 Pin-606 601.
- M.H.Abdulrahimen,

 S/a Mmhammed Hussein,
 Retired., Driver [A],
 S.No.P 2294, Mannarkulam,
 Neer Indian Overseas Bank,
 Tiruchirappally-620 020.
- K.Natchimuthu,

 563. S/o Karuppan, Retired.,

 Kssistent Guard,

 S.No.7118, Periasamy House,

 Palamapuram, Five Raod,

 Karur, Tiruchy Dist.
- M.V.Paulraj,
 S/o M.Vedhanayajam,
 Guard 'B', (Retired),
 S.No.13856. Arul Illam,
 117, Cauvery Nagar,
 Kulitalai, Tiruchy-539104

K.M.Devanathar,
S/o P.Meenakshisundarem,
Retired., Guard 'A' Spl.,
S.No.10438, No.222,
Lenin Street, Railway Colony
P.O., Erode-2.

S.John,
S/o A.Swaminatha Pillai,
Retired., Guard Spl.,
S.No.14326, No.25,
5th Cross, Paramasivapuram,
Lalgudi, Trichy District
pin-621 601.

V.Srinivasen,
S/o R.Venkatarama Iyer.
Retired Guard 'A' Spi.
S.No.9456, No.18,
Dr.Ambedkar Road,
Bhuvaneswari Nagar,
Ceimbatore.

V.Marimuthu,

568. S/o Venkattachalam T.,
Retired., Driver 'E',
S.No.P 9469, Kallikadu,
Omalur Post, Salem District.

E.Periasamy, \$/o Ellappan,
Retired. Asst. Guard.
S.No.7545, Avinashi,
Coimbatore District.

K.Ragothama Ra.,

570. S/o K.Kuppu Rao, Retired.,
Guard 'A', S.No.10694,
Plat No.80, Flat No.93,
Kalyan Nagar, Sanjiva Reddy
Nagar P.D., Hyderabad-500 038.

K.V.Mohan, S/o P.K.Varatharajalu, Retired., Driver 'A' Spl. S.No.PTJ 10372, 19/8, Mariammankóil Street, Salem, Pin-636 005.

M. Thangaraj,
572. S/or C. Manickem, Retired.,
Diesel Assistant,
65/As Mariammankoil Street,
Salem-636,005,

571.

R.Moriammal, W/orlate P.Murugasan, Retired., Guard 'C', S.No.16321, 46, Anne Street, Old Suramangalam, Salem 5.

\$1.No.556 to 570 are applicants in 0.4.72/93.

. APPLICANTS.

K.H.Rahima,
W/m Late C.Nagasundaram,
574. Retired Diesel Assistant,
S.No.J/M 497, 30, Nehru Street,
Old Suramanyalam, Salem-5.

Krishnammel,

W/m Late Konthan,

Retired, Assistant Guard,

S.No.6050, D.No.5, Mejeeth

Street, Old Suramangalam,

Salem-5.

Cataerene,

W/o Late D.K.Peter,
Retired., Driver 'A'
Speĉial, S.No.P 1796,
130 & Anthoniapuram,
Suramangalam, Salom.

N.Gepalasamy,
S/m Narayanasamy Raju,
577. Retired., Guard.
S.No.13000, HIG 338 Housing Unit, Anna Nagar,
Trichy-620 015.

N.Kuppen,
S/c Narayana Naiker,
Retired., Firemen,
S.No.F 9429, 22/162,
Sivathpuram P.O.,
Salem, Fin.636 307.

Dovindemmel,
W/o Late K.Arumugam,
Retired., II Fireman,
S.No. PTJ 17449,
Ammapelayam, Salem.

Marayee Ammal,
W/o Late R.Thangamuthu,
Retired., Driver 'B Grade,
S.No. P 9437, 60 Z, 33A,
S.K.C.Røad, Erode-638 CO9.

Kousalya,

W/o Late C.Ponnusamy,
Retired., Guard 'A';
Spl. S.No.15313, 30;
LIC Nagar, Mcolepelayam P.D.,
Erode-2.

\$1.No.571 to 579 are applicants in 0.6.73/93

E.Ramen, S/o E.Sami,
Retired., Driver 'C',
S.No. P 4242, Edethottethil
House, P.O.Kadel ndi Negaram,
Malappurem District,
Pin-676 312, Kerala.

K.Raman, S/o Chandu,
Retired., First Fireman,
S.No. P 7147, Vakeeri
Meethal House, P.O.,
Palath, (via)Kakkodi.
Pin - 673 611.

Mrs.B.Serojini, W/o Late Sn.K.Bhadiachalam,
20 Middle Street,
Cld Nidemangelam,
Nidemangelam Pa0.

Mrs.B.Serojini, W/o Late Sn.K.Bhadiachalam,
Sl.No.580 to 584 are
applicants in O.A.74/93.

L.Vasudevan Nair,

S/o N.Gopalan Nair, Retired,
Guard 'A', S.No.7519,

"Sobhaleyam", C/c Station

Master, Vaniyambalam P.O.,

Malepuram District,
Pin - 679 339.

M.Kutty Malu,
S/o Late M.R.Sankaran,
Retired., Driver,
S.No.5707, Madathil House,
Eramulladam Vayal, P.O.
Arakkinar, Kozhikode,
Pin = \$53 028 (Staff No.43735)

M.Schuthan Nair,
587. 5/e M.Krishnen Nair,
Retired., Guard ¹A',
Kariyatkuni House,
Narakode, P.O.Keezhariyoor,
Kozhikode - 673 324.

K.N.Sankunni Menon,
S/o V.Madhava Menon,
Retired., Driver ¹A¹,
S.N. 6966, Rohini Vihar,
P.D.Chettipadi, Pin-676 319,
Parappanangadi, Malapuram
District.

\$1.No.585 to 588 are applicants in 0.#.75/93.

P. Kuttappen, Retired., S. No. P. 6177, P. Kanen, A., A. No. P. 6177, P. Kkadavath House, P. O. Maivallus, Z. E. Calicuta.

...Contd./-

A.M.Janu,
W/o Late A.M.Thendan;
Retired., Loco Shunter,
S.No.P 8183,
Adhikarimanamal House,
P.O.Ariyallur - 673 314.

51.No.589 & 590 are applicants in 0.4.76/93.

\$1.No.591 & 592 are epplicants

In O A.77/93.

- C.K.Veleyudhan,
 Retired., Shunter/CHTS,
 Muzhithottu Parambi,
 East of Cemethari Road,
 Cochin 13.
- P.M.Kumeran,
 Retired., Driver,
 Southern Railway,
 Puzhakkal House,
 Mudappalore, (Via)
 Alathure, Palghat District.

M.Moses,
Retired 'C' Grade/Guard/GLN,
593. Mathai College,
Mammeth Vayel,
Pattathanam, Quilon.

V, Arjunan, Retired., Driver 'B'/QLN.

- 594. Karmaleyem, Pattathenam, Quilon.
- P.Mercita,
 W/o Late Shri Dominic Sebastian, applicants in 0.A.78/\$3.
 Retired., Driver 'A'/QLN'.,
 Pathan Paramba,
 Near Transport Office,
 Quilong
- M.K.Ganesah,
 S/e M.N.Krishnemoorthy,
 29, Ramanujam Street,
 Kallukuzhi, Trichy-20,
 Retired Guard/Special Grame,
 Southern Railway.
- M.M.S.Thangerragasam,
 S/o Michel, 2 A/4-B,
 First Street,
 Annai Nagar, Malligaipuram,
 Trichy-1., Retired Driver Ki
 Grade, Southern Kailway.
- A:I.Vincent,

 5/o A:J.Ambrase,

 27, Poonthottam,

 Kemp's Town, Trichy,

 Retired Guard/Special A Grade,

 Southern Railway.

... APPLICANTS.

- V.Subramanian
 599. S/o E. Venkatraman,
 21, Thondaman Colony,
 Metar Factory Road,
 K.K.Nagar Post,
 Trichy-21. Retired
 Passenger Guard,
 S.Railway.
- 5.Antony,
 600. S/o Sovrimuthu Pillai,
 41, Malliyapuram,
 Main Read, Trichy-1.
 Retired., Shunter 161 Clade,
 Southern Railway.
- R.Gopalan,
 S/o D.Ramachandran,
 125, Mariemman Koil Street,
 Ponmalaipatty, Golden Rock,
 Trichy-4. Retired.
 Passenger Guard, Southern
 Railway.
- 602. 3/o T.V.Krishnasamy,
 131, East Chittra Street,
 Srirangem P.O., Trichy,
 Retired Guard/Special
 Grade, Southern Railway.
- R.#lagarsamy,
 S/o Rengasamy Naidu,
 328/B, Railway Colony,
 Trichy-20, Retired Leco
 Shunter 'B' Grade,
 Southern Railway
 (Trichy Division).
- M. Issac Chelliah,

 S/o S. Manuel (late),
 Retired 'A' Grade Guard,
 Southern Railway, 19,
 Keela Kesa Street,
 Beemanagar, Trichy-1.
- S.M.Kasim,
 S/o Sheik Masthan,
 39/B/17-E, Innamthar
 Thoppu, Tennur Post,
 Trick Retired Driver,
 A brade RASpurtnern Railway.

 McSundaram, S/o Naga Pillai.
 56, General Bazaer Street,
 Tennur Post,
 Tricky 17,
 Retired Driver B Grade,
 Southern Railway.

...Contd./-

- E.Abdul Razak,
 S/o Mohamed Esuff,
 55, Moolakollai Street,
 Tennur Post, Trichy-17,
 Retired Shunter/B Grade,
 Southern Railway.
- I.Innasimuthu,

 608. S/o Innasimuthu,

 Kalkothanur Village.

 Purothavkudi Post—621 302

 Ilanga Kuchi, Trichy District

 Retired Driver/ B Grade,

 Southern Railway.
- S.Ruben Gregory,
 S/o D.T.A.Sundaram Pillai,
 5/A, Convent Ryad,
 Contonement, Trichy-1
 Retired Guard/Special Grade,
 Southern Railway.
- M.Kareem Baig,
 S/o V.Munveer Baig,
 Np.13, Pensioner Street,
 Kajapet, Trichy-1,
 Retired Guerd/A Grade,
 Southern Railway.
- D.Antonisamy,

 5/o S.Doraisami Pillai.

 7-B, 1st Street,

 Duraisamip#rim;

 Trichy-1. Retired Driver,

 B Grade, Southern Railway.
- T.R.Ethirajan,
 512. S/o Thiruvengadathan,
 53, North Chithre Street,
 Srirangam, Trichy-ō,
 Retired Passenger Guard,
 Southern Railway.
- K.A.Raghavasimhan,

 S/o C.Ananthachariar,

 1, South Devi Street,
 Ranganagar, Srirangam,
 Trichy-6, Retired Guard/
 A Grade, Southern Reilway.
- S.Murugesan,
 614. S/o K.Subramanian,
 Plot No.5, Thaimanevar Street,
 Iyyappa Nagar, Trichy-21.
 Retired Passenger Guard,
 Seuthern Railway.

... APPLICANTS.

R.Viswanathan,
S/e N.R.Radhakrishnan,
5-C, Sastha Street,
Balaji Nivas, Ayyappa Napar,
Trichy-21., Retired Guard/
Special Grade, Southern
Railway.

Gerald Edward Rodriques,

S/e Gerald Edward,

24/A Ardhi Bhagwan Street,

Tendral Nagar,

K.K.Nager Fost,

Trichy-21.

R.Rengasamy,
S/o Ramasamy Kavander,
62, Railway Colony,
Bells Ground,
Trichy-1., Retired,
Shunter B Grade,
Southern Railway.

P.Raman, S/o Pitchei,
118, Peria Melouperai,
Trichy-1. Retired.,
Eireman/A Grade,
Southern Reilway.

6.Sethuraman,
5/o Gopalsamy Maidu,
Crawford Railway Colony,
Trichy-20, Retired
Driver/A Grade, Southern
Railway.

S.Thangaraj,
S/o M.Sebastian,
5/24, Thirunagar,
Penmalai, Trichy-4.
Retired. Shunter/B Grade,
Southern Railway.

D.Devadoss Alfred,

S/o A.P.Devasirvatham Pillai,

137, Muthuraja Street,

Mudaliar Chatram, Trichy-1.

Retired Guard/Passenger,

Southern Railway.

622. NSTO Sanjeevi Neidu, 61, A/1, Thanamani Culiny, Donaisamypuram, Trichy-1. Refired Driver, Southern Railway.

... APPLICANTS

- S.Krishnan,
 S/o T.E.Sarangapani Naidu,
 623. 61 Pogovethi Amman Koil Street,
 Srirangam, Trichy-6,
 Retined Guard/A Special Grade,
 Southern Reilway.
- T.V.Naganathan,
 136, North Chithirai
 Street, Srirangam,
 Trichy-6, Retired.
 Guard/A Special Grade,
 Southern Railway.
- R.Narayanasamy,
 187, Chitrai Street,
 Srirangam, Trichy-6
 Retired Guard/B Grade,
 Southern Railway.
- K.N.Subramanian,
 North Chithirai Street,
 Srirangam, Trichy-6,
 Retired Guard/A Grade,
 Southern Railway.
- L.M.Rangenathan,
 S/o T.Lachumanan,
 71, Kandi Street,
 Srirangam, Trichy-6,
 Retired Guard/B Grade,
 Southern Railway.
- S.R. Yamunachari,
 S/o T.Rengaswamy Inethaciarier,
 69, West Uttra Street,
 Srirangam, Trichy-6,
 Retired Guard/A grade,
 Southern Railway.
- S.Veerappan,
 S/o G.Soundarara Pillai,
 143, Main Road,
 Sangiliandapuram,
 Trichy-1. Retired Driver/
 A Special, Southern Railway.
- A.M.Joseph, S/o A.Ambrose,
 630. No.18, Pottakara Street,
 Palakkarai, Trichy-1.
 Retired Guard/A
 Southern Railway.
- S.A.Adaikalasamy,

 S/o S.Arul Pillai,

 26, Sekkadi Street,

 Palakkarai, Trichy 1.

 Retired Guard/B,

 Southern Railway.

... APPLICANTS.

K.R.Selvarengam,

No.48, Palayakavil Street,
Palakkarai, Trichy
Retired Special Grade Guard,
Southern Railway.

C.Antunymemy,

S/o P.S.Chinniah Udayar,

15, Sugadoss Mandý Street,

Babu Road, Trichy-2.

A.Syed Jaffer,

5/• Syed Ahemod,

6, North Swankare Street,
Near Babu Road,
Trichy-8, Retired Driver/
A, Southern Railway.

V.Periyasamy,
535. S/o G.Veithialingam,
32, Kazapettai Line,
Bazaar Street,
Trichy-1, Retired Guard/A, Southern Railway.

V.Alagiriswamy,
636. S/o N.S.Veeraswamy Naidu,
8, Doctor Issac Lane,
Sangiliardepurem,
Trichy-1, Retired Goods
Guard, Southern Railway.

S.Abdul Subhan,
5/o Shaik Babjee,
38, Sathyamoorthy Street,
Senthanneerpuram,
Trichy-4. Retired Guard
A Grade, Southern Railway.

H.Ammer Basha,
S/c Md.Hassain, 23-A,
Varathamasemet Street,
Sangiliandapuram,
Trichy-1, Retired Driver/
A., Southern Railway.

D.Dhanapal, \$/o R.Durairaju Chettiar, 15, Kajapettai Main Road, Trichy-1. Retired Guard/A, Southern Railway.

SWhraham Loth,

11 Swhraham Loth,

12 Tricuit House Road,

2 Trichy 20, Retired Driver/

2 Southern Railway.

...APPLICANTS

- A.Ramu,
 S/o Appavu Karukachi,
 69, New Street,
 Blkakedai, Contonement,
 Trichy-1. Retired Driver,/
 B, Southern Railway
- R.Kaliamourthy,
 S/o K.Ramasamy, 1,
 Kannagi Street,
 Subramaniaburam,
 Trichy-20., Retired
 Shunting Driver,
 Southern Reilway.
- M.Deraisamy,
 S/o V.Maruthamuthu,
 23-C, Anna Napar,
 Subramaniapuram,
 Trichy-20., Retired
 Driver/A, Southern Reilway.
- R.Mazharul Haq,
 S/c S.Mhdul Razak, 24.
 Syeda Mohamed Routher Street.
 Beemenagar, Trichy-1.,
 Retired Guard-A, Southern
 Railway.
- A.Anthony Louis,
 S/w C.Arckiesami fillai,
 91, Keela Pedayachi Street,
 Near Eda Street,
 Palakkarai, Trichy-1
 Retired Guard/A, Southern
 Railway.
- P. Venkatesan,
 S/o C. Perumal Naidu,
 65, Highways Colomy,
 Subramaniapuram, Trichy-20,
 Retired Driver/A Spl.
 Southern Railway.
- K.Meenakshisundaram,
 647. S/o M.Kumarasamy Fillai,
 51, Annamalai Street,
 Erode, Retired Guard-A,
 Southern Railway.
- P.Arputham, S/ A.Peter,
 47-B, Annen Illam,
 Azad Nagar,
 Suramangalam Post,
 Salem-5, Retired Driver/
 B, Southern Reilway

.. APPLICANTS .. Contd./~

K.Periasamy,
S/a E.Kolandan, 23,
VOC Street,
Kollampalayam,
Eride-638 002.
Periyar District,
Retired Guard/A,
Southern Railway.

V.Palenisamy, S/• N.Velu Paknadi, 10/92-C, Nanjundepuram Road, Podenur, Coimbatore District, Retired Guard/A Spl. Southern Railway.

R.Venkatachalam,

S/• K.Ramasamy Sdayar.

117-A1, Old Pagnur,
Ramjee Nagar Post,
Trichy-9, Retired ShunterPriver, Southern Railway.

S.Sonsaimary,
S/o G.Savarimuthu,
5/218, Muthukulam Villegs,
N.Kattupatti Post,
Via. Ramjes Nagar,
Trichy-9, Retired Drives/
A, Southern Railway.

A.J.Ramanathan,
653. 3-A, Pachaiappa Mudali Streat,
Kumbakenam, Thanjavur District
Retired Guard/A. Southern
Railway.

K.Abdul Wahb,
S/o Khader Shaw Rowther
32, Periyar Street,
Subramaniapuram,
Trichy-20, Retired Shunter/
B, Southern Railway.

S.Gepalan, 5/o R.Grinivasan, 64-C, Railway Quarters, Kumbakonam-612 001., Retired Guard, Southern

Retired Guard, Southern

ailway

NISTRAI/

Santiag

Santiag

Kalkothancor

Purathakudi Post,

Via Elangakunichi,

THICHY District, Retired

Eireman/H. Southern

Reilwayo

...Centd./-

- A.Jacannathan,
 S/J A.Arukiyam, 11/4,
 Savariarkoil Street
 Woraiyur Post,
 Trichy-3, Retired
 Fireman/A, Southern Railway
- S.Abdul Kareem Sahib,
 S/w Sheik Ahmed, 73.
 658. Central Bazar, Tennur Post,
 Trichy-17, Retired.,
 Special Dilter/A
 Southern Railway.
- R.Soundarerejulu, S/o G.Rajamanner Neidu, 659. 25, General Bazzar Strect, Tennur Post, Trichy-17 Retired Guard/A Special, Southern Railway.
- R. Vairaperummal,

 S/o Ramasamy Pilla,

 28, Krishnapuram,

 Middle Street, Thananeiuz,

 Thanjavur Road, Trichy-1,

 Retired Driver/C,

 Scuthern Railway.
- M. Sivasubramanian,

 S/o S. Manickam Pillei.

 House No. 20/C-1,

 Anna Nagar,

 Subramaniapuram,

 Trichy-20, Retired Shunter/

 B, Southern Railway.
- P.Padmanathan,
 S/o K.Parthasarathi,
 21/3, Poonnaiya Calony,
 Devaraya Nagar,
 Trichy-21, Retired Mail
 Guard/A.Spl. Southern.
 Railway.
- S.Md.Mahboob Ali Khan, 5/o A Sher Ali Khan, 16/5, Fourth Street, Renganagar, Trichy-21 Retired Passenger Guard, Southern Reilway,
- S.Dekshinamoorthy,

 5/o K.Somasundaran Fillai.

 17, E.B. Folony, khajamelai.

 Trichy-23, Retired Guard/A

 Southern Railway.

... APPLICANTS

V.Krishnamurthy,

S/a C.Venugopal Raju,

14, Kumaran Street,

Melakalkandarkottai,

Trichy-11, Retired

Guard/A, Southern Railway.

R.Amelanathan, S/o Reyappa Asariyar, 70, Krishnamoorthy Nugar, Meter Factory Road, Trichy-21., Retired Drivar/ A, Southern Railway.

T.K.Rajagopalan,
S/o T.V.Krishnasamy Iyengar,
2, First Street, Kallukuthi.
Illupur Road, Trichy-20
Retired Passenger Guard,
Southern Railway.

K.Karumbairam,
S/6 S.Kumbalingam Pillai,
46-B, Ramakrishna Nagar,
Kallukuzhi, Trichy-29,
Retired Driver, Scuthern
Railway.

31.No.596 to 668 are applicants •n 0.₩.79/93.

G. Kuppusemy
S/o Grvinda Asarv,
6/A, Samynathan Street,
Melakalkandharkottai Post,
Trichy-11., Retired Driver/
A, Southern Railway.

T.V.Arunachalan,
S/o T.A.Venkatachalam Pillai,
670. 56-A, Mudalier Street,
Wurivur Fost, Trichy-3.,
Retired Guard/A,
Southern Railway.

R.Krishnasamy,
\$/o A.Ramasamy lyyangar,
3, Srinivasa Pilai Street,
Near Satyanarayana Temple,
West Mambalam, Madras - 600 033
Retired Passenge: Guard,
Southern Railway.

T.Ramesamy Naiczer,

570 Thirumalai Naicker,

No. 75, First Street,

Vadugapatti Village,

K.Sathanur, Tricry District.,

Retired Fireman, Scuthern

Railway.

Railway.

APPLICANTS.

K.M.Abdul Majeeth,

S/c K.Thangemeera Mohideen,
B.249, B.H.E.L. Township,
Ranimet-632 406, North Arcot
District, Retired Shunter,
Southern Railway.

N.Krishnasamy,
S/ Narayanasamy Pillai,
27/3, Sakthi Vinayanar Street,
Crawford, Trichy-12.
Retired Driver/A, Sauthang
Railway.

G.Amirthalingam,
S/o M.Ganapathy,
Periyar Street,
Kelakalkandarkcttai,
Trichy-11., Retired Driver/A,
Southern Railway.

S.Andrew, S/o S.Saminaj.
Guru Illam, 3rd Straet.
E.E.Colony, Maharajapuram,
Villupuram, Sputh Arnot
District., Retired Passenger
Driver, Southern Railway.

T.Rergasamy,

5/• J.Thangavelu Asari,

25, Sundaram Pillai Thottam,
Edamalaiparti Puthur,
Trich/-12., Retired Shunter,
Southern Reilway,

M.Gevindaraju, S/o Mutrukrishna Neidu, Nathersarallivasal, Samyaar Thoppu, House No.37, Trichy-8, Retired Shunter, Southern Railway.

A.Abdul Ranaman,

5/c G.Abdul Kareem,

6/B, Jallal Pakkiri Street,

Madurai Road, Trichy-8,

Retired Driver/Special Grade,

Southern Railway.

K.Rajagopal,
S/o 2.Krishnasamy Maidu,
91, SIMCO Bolony,
Edamalaipatti Puthur,
Sundarám Pillai Thottam,
Trichy-12, Petired Shumter,
Southern Railway.

.... APPLICANTS.

715. V.Thiagarajan,
S/O Venketachalam.
136, R.M.S.Colony,
Nanjeekottai Road,
Trichy — 6, Retired Driver/
A.Special, Southern Railway.

716. A.G.Rouse, S/O Samuel Rouse, 35, Kenadi Street, Subramaniapuram, Trichy - 10, Retired Shunter, Southern Railway.

717. R.V.Ponnaiyan, S/O R.Vediyelu, 14-P, Saint Antony's Church Lan, Nagapattinam - 611 UG1 Retired Driver/A, Southern Railway.

718. N.Rajamanickam,
\$/O Narayanasamy Pillai,
18, Nethaji Street,
Kamarajapuram,
Rajakilpakkam Post,
Madras - 600 073
Retired_Driver,
Southern Rajlway.

51.Nos. 669 to 718 are applicants in 0.A. 8D/93

By Advocate Shri K.Subba Rao, in O.S. Nos. 395 to 403/91, 57/90,416/90, 320/92, 298/92 and 377/92.

By Advocate Shri R.Bhaskaran in O.A.Nos. 44/93 to 76/93,

By Advocate Shri P. Shivan Pillai in O.A. Nos. 77/93 & 78/93;

By Advocate Shri Vijayam rayam in U.A.Nos. 79/93 & 80/93

Versus

1. Chairman,
Railw[®]y Board,
Rail Bhavan,
New Delhi.

The Union of India represented by the Secretary Minustry of Railways, Rail Bhavan

रात्य मेब जयते

8ANG ALO

Respondent - 1 in O.A.Nos. 395 to 403/91, 79/93 & 80/93 Respondent - 2 in O.A.Nos. 57/90, 416/90,320/92,298/92,377/92 and 44 to 76/93.

Respondent - 1 in O.A.Nos. 57/90, 415/90,320/92,298/92,377/92 and 44 to 76/93 and Respondent - 4 in O.A.Nos. 395 to 403/91.

.... Respondents.

Contd./-

Union of India 3. through, the General Manager, Southern Rallways, Park Joun. Madras - 3

17

Respondent - 1 in 0.A.Nos 77/93 and 78/93 Respondent - 2 in O.A. Nos. 395 to 403/91,79/93 & 80/93. Respondent - 3 in 0.#.Nos. 57/90,416/90,320/92,298/92, 377/92 and 44/93 to 76/93.

4. Southern Railway, Park Town, Madras - 3

The Chief Personnel Officer Respondent - 2 in O.A. Nos. 77/93 and 78/93

Divisional Railway 5. Manager,Southern Rallways. Mysore.

Respondent - 3 in O.A.Nos. 395 to 403/91. Respondent - 4 in O.A.Nos. 57/90.416/90.320/92.298/92 and 377/92

Senior Divisional 6. Sersonnel Officer, Southern Railway, Palohat

Respondent - 3 in O.A.No.77/93

The Divisional Personnel 7. Officer, Southern Rallway, Madurai Division, Madurai.

Respondent - 3 in 0.4.No. 78/93

The Divisional 8. Superintendent, Southern Railway, Divisional Office, Relghat. Respondent - 4 in O.A. Nos. 44/93 to 76/93

9. The Divisional Railway Manager, Southern Railway . Bangaiore.

Respondent - 5 in O.A.Nos. 320/92.298/92 and 377/92.

Respondents.

(By Advocate Shri M.R.D. Ka#anth for Shri A.N. Venugopala Gowda, Railway Advocate for respondents in all the applications).

· · · Contd/-

ORDER OF THE FULL BENCH

Shri Justice V.S. Malimath, Chairman:

These cases have been placed before the Full Bench as per the directions made by the Chairman by his order dated 23.10.1992 in exercise of the powers conferred by Section 5[4][d] of the Administrative Tribunals Act, 1985, after transferring the cases of the Madras and Ernakulam Benches and clubbing them with the cases of the Bangalore Bench. The reason for the reference is the conflicting views taken by different benches, one view having been taken by the Ernakulam Bench in its order made in application K-269/88 dated 20.4.1990 and a contrary view taken by the Principal Bench and the Ahmedabad Bench in O.A. No.1572/88 and O.A. Nos.351 to 423/88 respectively. We shall now proceed to state briefly the relevant facts as follows:

2. The applicants in all these cases are employees of the Indian Railways serving in different Divisions as Drivers, Guards, Shunters, etc. who belong to the category called the running staff. The applicants retired from service between 1976 and 4.12.1988. They have in these cases prayed for directions to the respondents to grant them pension and other retirement benefits by taking into account running allowance not exceeding 75% of their pay. The respondents oppose the applications contending that running allowances not exceeding 45% of their pay can be taken into account running allowances not exceeding 45% of their pay can be taken into account running allowances not exceeding 45% of their pay can be taken into account running allowances not exceeding 45% of their pay can be taken into account running allowances not exceeding 45% of their pay can be taken into account running allowances not exceeding 45% of their pay can be taken into account running allowances not exceeding 45% of their pay can be taken into account running allowances not exceeding 45% of their pay can be taken into account running allowances not exceeding 45% of their pay can be taken into account running allowances not exceeding 45% of their pay can be taken into account running allowances not exceeding 45% of their pay can be taken into account running allowances not exceeding 45% of their pay can be taken into account running allowances not exceeding 45% of their pay can be taken into account running allowances not exceeding 45% of their pay can be taken into account running allowances not exceeding 45% of their pay can be taken into account running allowances not exceeding 45% of their pay can be taken into account running allowances not exceeding 45% of their pay can be taken into account running allowances not exceeding 45% of their pay can be taken into account running allowances not exceeding 45% of their pay can be taken into account running allowances not exceeding 45% of their pay can be taken into account running allowances not

before 1.4.1979 and not exceeding 55% of the running allowance for these retiring after 1.4.1979. To appreciate the rival contentions it rais necessary to advert to the relevant provisions governing the applicants conditions of service in regard to pension and other retirement benefits.

In pursuance of the recommendations of the Third Pay Commission the pay scales of the employees of the Indian Railways including those of the running staff were revised with effect from 1.1.1973 by the rules called Railway Servants Revision of Pay Rules, 1973 hereinafter referred to as the 'Revision of Pay Scale Rules' made by the President in exercise of the powers conferred by the proviso to Article 309 of the Constitution It is enough to state that there was considerable increase in the substantive pay of all the members of the running staff. So far as the grant and quantum of pension is concerned the same is regulated by statutory provisions made under the proviso to Article 809 of the Constitution. Pension and other retirement benefits depend upon the average emoluments that the retiring employee was drawing before his retirement. Statutory rules govern xx determination of average emolument for grant of pension and other retirement benefits. The relevant statutory rules that were in force when the revision of pay scale rules came into force on 1.1.1973 are extracted as follows:

[&]quot;2544. [C.S.R. 486] - Emoluments and Average Emoluments: The term "Emoluments", used in these Rules, means the emoluments which the Officer was receiving immediately before his retirement and includes:-

[[]a] Pay other than that drawn in tenure post;

[[]b] Personal allowance, which is granted [i] in lieu of loss of substantive pay in respect of a permanent post other than a tenure post, or [ii] with the specific sanction of the Government of India, for any other personal considerations.

Note: Personal pay granted in lieu of loss of substantive pay in respect of a permanent post other than a tenure post shall be treated as personal allowance for the purpose of this article. Personal pay granted on any other personal considerations shall not be treated as personal allowance unless otherwise directed by the President.

- [c] fees or commission if they are the authorized emoluments of an appointment, and are in addition to pay. In this case "Emouments" means the average earnings for the last six months of service;
- [d] acting allowance of an Officer without a substantive appointment if the acting service counts under Rule 2409 [C.S.R. 371], and allowances drawn by an Officer appointed provisionally substantively or appointed substantively pro tempore or in an officiating capacity to an office which is substantively vacant and on which no Officer has a lien or to an Office temporarily vacant in consequence of the absence of the permanent incumbent on leave without allowances or on transfer to foreign service;
 - [e] deputation [duty] allowances;
 - [f] duty allowances [special pay]; and
- [g][i] For the purpose of calculation of average emoluments: Actual amount of running allowances drawn by the Railway servant during the month limited to a maximum of 75% of the other emoluments reckoned in terms of [a] to [f] above.
- [ii] For the purpose of gratuity and/or death-cum-retirement gratuity: The monthly average of running allowances drawn during the three hundred and sixty five days of running duty immediately preceding the date of quitting service limited to 75% of the monthly average of the other emoluments reckoned in terms of items [a] to [f] above drawn during the same period.

Note: In the case of an Officer with a substantive appointment who officiates in another appointment or holds a temporary appointment, "Emoluments" means:

- [a] the emoluments which would be taken into account under this Rule in respect of the appointment in which he officiates or of the temporary appointments, as the case may be, or
- [b] the emoluments which would have been taken into account under this Rule had he remained in this substantive appointment whichever are more favourable to him.

2544-A, [C.S.R. 486-A]: Same as otherwise provided in Rule 2544-B [C.S.R. 86-B]. In respect of Officers retiring from service on or after the 1st November, 1959, the term "emoluments" means the emoluments which the officer was receiving immediately before his retirement and includes:-

Substantive pay in respect of a permanent post, other than a tenure post, held in a substantive capacity;

रात्य मेव जयते

personal allowance which is granted in lieu of loss of substantive pay in respect of a permanent post, other than a tenure post;

[c] special pay attached to a post other than a tenure post, when the special pay has been sanctioned permanently and the post is a held in a substantive capacity;

- [d][1] For the purpose of calculation of average emoluments: With effect from 1st September, 1962, save as otherwise provided in Rule 2544-B [C.S.R. 486-B] one-half of:
- i. the difference between the total emoluments referred to in items [a], [b] and [c] above and the pay actually drawn in higher officiating or temporary appointments;
- ii. Special pay other than that referred to in clause [c] above.
- iii. pay drawn in temporary or officiating appointments;
- iv. personal allowance other than that referred to in clause [b] above;
- v. the difference between the substantive pay and the pay actually drawn in higher tenure appointment[s], whether held in substantive or officiating capacity, provided that service in the tenure appointment[s], does not qualify for the grant of a special additional pension.
- [2] For the purpose of emoluments for [ordinary] gratuity and/or death-cum-retirement gratuity. The difference between the average emoluments in respect of items [a] to [d][1] above calculated upon the last one year of service and the last substantive emoluments as per items [a] to [c] above.
- [e][1] For the purpose of calculation of average emoluments: The actual amount of the running allowance drawn during the month limited to a maximum of 75% of other emoluments reckoned in terms of [a] to [c] and [d][1] above.
- [2] For the purpose of emoluments of [ordinary] gratuity/death-cum-retirement gratuity:— The monthly average of running allowance drawn during the 365 days of running duty immediately preceding the date of quitting service limited to 75% of the monthly average of other emoluments reckoned in terms of [a] to [c] and [d][2] above drawn during the same period.
- Note[1]: If immediately before his retirement or death, an officer has been absent from duty on leave with allowance CE his emoluments for the purpose of calculating ordinary gratuity and or death-cum-retirement gratuity should be taken at what they would have been had he not been absent from duty.

Provided that the amount of gratuity is not increased on account of increase in pay not actually drawn and that benefit of higher officiating or temporary pay is given only if it is certified that he would have continued to hold the higher officiating or temporary appointment but for his proceeding on leave.

Note [2]: In case where a temporary officer who quits service after completing three years' service is appointed substantively to a permanent post any time during the last three years of his service the emoluments drawn by him after completion of three years' service during the period he was not holding a permanent post shall be treated as if drawn in a permanent epost held in substantive capacity.

2544-B [C.S.R. 486-B].[1]: If an officer holding a permanent post in substantive capacity:-

- [a] officiates in a higher permanent post [other than a tenure post] or holds a higher temporary post [other than a tenure post] borne on a cadre which includes permanent post on the same time scale as the temporary post, continuously for not less than three years, and retires or dies while so officiating or holding the higher post; or
- [b] is confirmed in such higher permanent post at any time during the last three years of his service after having officiated in that post continuously for three years or more.

his emoluments for pension in respect of the higher post for any period beyond three years continuous service in that post shall be determined under Rule 2544-A [C.S.R. 486-A] as if he held in substantive capacity a permanent post on a time scale identical with that of the higher post.

[2] For computing the length of continous service in respect of the higher post under clause [1], all kinds of leave all periods during which an Officer officiated in a permanent post or held a temporary post on identical or higher time scale and the time spent on deputation and foreign service shall be included, provided that it is certified that but for his proceeding on leave or serving in other post or going on deputation or foreign service as the case may be, the Officer concerned would have officiated in or held the higher post.

[This will take effect from 1st september 1962].

2544-C [C.S.R. 486-C] - In respect of Railway servants quitting service on or after the 15th June, 1968, "emoluments' shall mean the "pay" as defined in Rule 2003[21], which the Railway servant was receiving immediately before quitting service. Provided that the benefit of higher officiating pay for [ordinary] gratuity/Death-cum-retirement gratuity will be given only if such pay was/would have been drawn continuously for a period of not less than 22 days. "Average emoluments" shall mean the average of the emoluments as defined above calculated upon the last three years of service.

In the case of running staff emoluments for [ordinary]/Gratuity Death-cum-retirement gratuity will also include the monthly rage of running allowance drawn during the 365 days of running duty immediately preceding the date of quitting service limited to 75% of the emoluments as defined above. For the purpose of calculation of average emoluments the actual amount of the running allowance drawn during the month limited to a maximum of 75% of other emoluments as defined above shall also be taken into account.

More [1]: If a Railway servant, immediately before his retirement BANG or death, etc., has been absent from duty or on leave with allo-

wances [including leave preparatory to retirement] or on foreign service or having been suspended but reinstated without forfeiture of qualifying service, his emoluments should be taken at what they would have been had he not been on such leave or foreign service or suspension.

Provided that the emoluments shall not be increased on account of increase in pay, not actually drawn and that benefit of higher officiating or temporary pay is given only if it is certified that he would have continued to hold the higher officiating or temporary appointment but for his proceeding on leave.

[2] Pay drawn in tenure appointments will count for persons governed by the Railway Pension Rules, 1950.

It is clear from Rule 2544[g] that one of the components that constitutes average emoluments is the actual amount of running allowance drawn by the Railways servant during the month, limited to a maximum of 75% of the other emoluments reckoned in terms sub-clauses of/[a] to [f] of the said rules. The expression 'emoluments' used in the rules includes pay and some other allowances. the revision of pay scale rules were promulgated and brought into force with effect from 1.1.1973 in the light of the recommendations of the Third Pay Commission, no steps were simultaneously taken to amend the statutory rules regulating grant of pension. Persons retiring after 1.1.1973 who had received the benefit of increase in pay in accordance with the revision of pay scale rules were entitled to claim computation of their pension taking into account the revised pay and the actual amount of running allowance drawn during the /month limited to a maximum of 75% of the emoluments which included the enhanced revised pay. On 21.1.1974 the Railway poard by their letter No. PC III/73/RA directed as follows:

[&]quot;The question of revision of rules for the regulation of various allowance consequent upon the introduction of Revised Pay Scales under Railway Services [Revised Pay] Rules, 1973 is under consideration of the Board. Pending final decision, thereon, the Board have decided as under:-

[i] Treatment of Running Allowance for various purposes in case of Running Staff:

The existing quantum of Running allowance based on the prevailing percentages laid down for various purposes with reference to the pay of the Running Staff in Authorised Scales of Pay may be allowed to continue.

[ii] Payment of Incentive Bonus:

The payment of Incentive Bonus to various categories of Railway employees at present eligible for the same, may be allowed to be paid at the existing hourly rates laid down for each category based on their Authorised Pay Scales.

2. The payments as above will be provisional subject to adjustment on the basis of final orders."

It is clear from this order that pending decision to revise the rules regulating grant of pension, the existing quantum of running allowance based on the prevailing percentage laid down for various purposes with reference to the pay of the running staff in various scales of pay was allowed to continue. Thus the limit of 75% prescribed by Rule 2544[q][i] was directed to be continued. The expression 'authorised scales of pay' in the context of the revised pay scale rules which came into force on 1.1.1973 has to be understood as pay authorised by the statutory rules that were in force on the date of the order, 21.1.1974. The order dated 21.1.1974 did not, therefore, in any manner affet the statutory prescription regulating computation of emoluments and average emoluments contained in Rule 2544 for the purpose of grant of tirement benefits. Any decision to modify the same would have effect only when the relevant statutory rules are amended in accordance with law. But what the Railway Board did was to attempt to modify the statutory rules by an executive order made on 22.3.1976 bearing No.PC II/75/RA/I paragraphs 1 to 5 of which read as follows:

"The question of revision of rules regarding treatment of Running Allowance as pay for certain purposes consequent upon the introduction of revised pay scales under Railway Services [Revised Pay] Rules, 1973 has been under consideration of this Ministry. It has now been decided that the existing rules in this respect may be modified as follows in the case of Running staff drawing pay in revised pay scales:

- i. Pay for the purposes of passes and PTOs shall be pay plus 40% of pay.
- ii. Pay for the purpose of Leave salary, Medical attendance and treatment, Educational Assistance and retirement benefits shall be pay plus actual amount of running allowance drawn subject to a maximum of 45% of pay.
- iii. Pay for the purpose of fixation of pay in stationary posts, Compensatory [City] Allowance, House Rent Allowance and rent for Railway quarers shall be pay plus 30% of pay.
- 2. These orders take effect from 1.4.1976.
- 3. The payments already allowed on provisional basis in terms of para 2 of Railway Ministry's letter No. PC III/73/RA dated 21.1.1974 for the period from 1.1.1973 to 31.3.1976 shall be treated as final.
- 4. The above has the sanction of the President.
- 5. Hindi version of this letter will follows"

The limit of 75% of the actual amount of running allowance drawn in the preceding month for the purpose of computation of emoluments for quantifying pension was reduced from 75% to 45%. The statutory rules prescribing the maximum limit of 75% were, however not amended.

4. But as the authorities threatened to give effect to the Railway Board's order dated 22.3.1976 in preference to the statutory rules Shri Dev Dutt Sharma and other aggrieved persons challenged the Railway Board's order dated 22.3.1976 in the High Court of Delhi in C.W.P. No.915/78. Consequent upon the establishment of the Central Administrative Tribunal with effect from 1.11.1985 the said case stood transferred to the Principal Bench of the

Tribunal where it was renumbered as T No.410/85. The said application was allowed by the Principal Bench by its order dated 6.8.1986 and the impugned orderof the Railway Board dated 22.3.76 was quashed. The respondents were directed to continue to make payment beyond 31.3.1976 all retirement benefits in accordance with the Railway Board's letter dated 21.1.1974 till such time as the relevant rules in this regard are amended in accordance with law. The Railway Board's letter dated 21.1.1974, as already stated, did not affect the statutory rights regulating pension. On a proper consideration of the order we have noticed that it in terms states that the limit prescribed by the rules shall continue until modified in accordance with law.

5. We should advert, at this stage, to another order made by the Railway Board by which the statutory limit which was reduced to 45% by the Railway Board's order dated 22.3.1976 was enhanced to 55% with effect from 1.4.1979. This order also suffered from the same infirmity from which the earlier order dated 22.3.1976 suffered it being in conflict with the statutory rules. It could not, therefore, have the legal effect of reducing the statutory limit of 75% fixed with relation to the running allowance by Rule 2544[q].

6. Shri M.C. Srinivasan and 23 others filed an application 1988 before the Ernakulam Bench of the Tribunal in O.A. No.R-269 88 for a direction to grant them pension by adding running allowance upto a maximum of 75% of their pay for computation their pension in accordance with the judgment of the Principal Bench in T No.410/85. During the pendency of the said application the statutory rule 2544 was amended by the President in exercise

of the power conferred by Article 309 of the Constitution. By the said amendment said rule g[i] and g[ii] of Rule 2544 were amended firstly with effect from 1.1.1973 reducing the limit of running allowance for the purpose of calculating the average emoluments from 75% to 45%. On the same day, a further amendment was made with effect from 1.4.1979 increasing the maximum from 45% to 55%. Whereas the first amendment was given retrospective effect from 1.1.1973 the second amendment was given retrospective effect from 1.4.1979. For the sake of convenience we shall extract the amendments as follows:

"Subject: Amendment to Indian Railway Establishment Code-Volume I & II.

In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the President is pleased to direct that Rule 1302, 1309, 1502 and 2544 of Indian Railway Establishment Code, Volume I & II [First reprint and Fifth reprint respectively] be amended as in the Advance Correction Slips No.428, 429 & 430 R.I. and 405 R.II enclosed as Annexures 'A'. 'B', 'C' and 'D'.

- 2. The amendment will be effective from 1.1.1973.
- 3. This issues with the concurrence of the Finance Directorate of the Ministry of Railways.
- 4. Hindi version is attached.

DA: As above

No.E[P&A]II-86/RS-15

Sd/-[K.Venkatesan]
Director, Establishment [P&A]
Railway Board.

New Delhi, dated 17.12.1987"

"ANNEXURE 'D'

ADVANCE CORRECTION SLIP NO.405 R.II

RULE 2544

Sub-rule g[i] and g[ii] may be substituted by the following:

- g[i] "For the purpose of calculation of average emoluments:actual amount of running allowance drawn by the railway
 servant during the month limited to a maximum of 45%
 of pay, in the revised scales of pay".
- "For the purpose of gratuity and/or death-cum-retirement gratuity: the monthly average of running allowances drawn during the 365 days of running duty immediately preceding the date of quitting service limited to 45% of average pay drawn during the same period, in the revised scales of pay."

[Authority: Ministry of Railway's letters No.PC III/75/RA/1 dated 22.3.1976 as amended by letter of even number dated 23.6.1976].

EXPLANATION: The Rule 2544 of Indian Railway Establishment Code, Volume II [5th reprint] has been modified through administrative instructions issued with the President's approval effective from 1.1.1973. These instructions were necessitated by the introduction of the revised scales of pay recommended by the Third Central Pay Commission. The purpose of this amendment is to give statutory force to the administrative instructions with effect from the same date on which the instructions were issued. It is certified that retrospective effect given to these rules will not adversely effect any employee to whom these rules apply.

Sd/-[K.VENKATESAN]
Director, Establishment[P&A]
Railway Board."

"Subject: Amendment to Indian Railway Establishment Code-Vol.1&II.

In exercise of the powers conferred by Proviso to Article 309 of the Constitution of India, the President is pleased to direct that Rules 1302, 1309, 1502 and 2544 of Indian Railway Establishment Code, Volume I & II [First reprint and Fifth reprint respectively] be amended as in the Advance Correction slip No.437, 438, 439 R.I and 407 R.II, enclosed as Annexures 'A', 'B', 'C' and 'D' respectively.

The amendment will be effective from 1.4.1979.

3. This issues with the concurrence of the Finance Directorate of the Ministry of Railways.

4. Hindi version is attached.

DA:As above

Nose(P&A)11-86/RS/15

Sd/-[K. VENKATESAN]
Director, Establishment [P&R]
Railway Board.

New Delhi, dated 17.12.87"

ADVANCE CORRECTION SLIP NO.407 R.II

RULE 2544

Sub-Rule g[i] and g[ii] may be substituted by the following:

- g[i] "For the purpose of calculation of average emoluments:55% of basic average pay, in the revised scales of pay, drawn during the period;"
- "For the purpose of gratuity and/or death-cum-retirement gratuity: 55% of basic average pay, in the revised scales of pay, drawn during the period.:

AUTHORITY: Ministry of Railway's letter No.E[P&A]II-80/-RS-10 dated 17.7.1981]

EXPLANATION:

The Rule 2544 of Indian Railway Establishment Code, Volume II [5th reprint] has been modified through administrative instructions issued with President's approval effective from 1.4.1979. These instructions were necessitated by the Government's decision on the recommendations of 'Running Allowance Committee [1980]'. The purpose of this amendment is to give statutory force to the administrative instructions with effect from the same date on which the instructions were issued. It is certified that retrospective effect given to these rules will not adversely affect any employee, to whom these rules apply.

Sd/-[K.VENKATESAN]
Director, Establishment [P&A]
Railway Board."

The amendment to the statutory rules having been effected during the pendency of the OA the applicants amended their application on 20.9.1989 challenging the two amendments in so far as they were given retrospective effect from 1.1.1973 and 1.4.1979 respectively. Their principal contention was that they, as pensioners, have acquired vested rights to receive pension in accordance with the rules in force on the dates on which they retired and that those rights of theirs cannot be taken away by the subsequent amendments made to rules on 5.12.1988 by giving retrospective effect to the same. This according to them is unjust, manifestly unreasonable and arbitrary and thus violative of Article 14 of the Constitution of India. The Ernakulam Bench consisting of

Vice Chairman S.P. Mukerji and Judicial Member A.V. Haridasan by their order dated 20.4.1990 allowed the said application, quashed the notification dated 15.12.1988 to the extent the amendment to the rules were given retrospective effect and issued a consequential direction to the respondents to grant or refix pension and other retirement benefits to the applicants as if the amendment to Rule 2544 had not been effected till 5.12.1988.

The clear effect of the decision is to declare/only that portion of the amendment which gave retrospective effect, preserving the prospective effect to the amendment with effect from 5.12.1988. Therefore, those who retired before 5.12.1988 were entitled to count the running allowance subject to a maximum of 75% of their pay and allowances for the purpose of computing their pension.

- 7. The aforesaid decision of the Ernakulam Bench in O.A. No.K-269/88 was challenged by the Union of India and others in Review Application No.72/90. That Review Application was rejected by a speaking order made on 25.7.1990.
- 8. Shri C.L. Mallick and others in O.A. No.1572/88 and connected applications challenged the Railway Board's order dated 22.3.1976 and the amendments to Rule 2544 before the Principal Bench of the CAT at New Delhi. They also prayed for a direction to compute retiral and other benefits in terms of the order of the Railway Board dated 21.1.1974. That application was opposed by the respondents, therein viz., Union of India represented through the Chairman, Railway Board and the General Manager, Northern Railway. It is surprising that these respondents did not bring to the notice of the Principal Bench that the validity of the amendment

to Rule 2544 was challenged before the Ernakulam Bench and that a decision has been rendered on 20.4.1990 striking down the amendment to the extent they gave retrospective effect. On the date on which the applicants presented their applications before the Principal Bench, the Ernakulam Bench had not yet rendered its decision. But the Ernakulam Bench had rendered its decision long before the Principal Bench decided the cases on 23.10.1991. The applicants were obviously unware of the decision. That may be the reason for their not bringing the decision of the Ernakulan Bench to the notice of the Principal Bench. But the conduct of the respondents is inexcusable as the Union of India was a party to the proceedings before the Ernakulam Bench. Thus the Principal Bench did not have the benefit of the decision of the Ernakulam Bench when the OMA. No.1572/88 and other connected cases were heard and disposed of on 23.10.1991. All these applications were dismissed repelling the challenge to the amendment to the rules. The Principal Bench took the view that the vested rights of the pensioners were not affected by the amendment of the rules on the ground that the total amount of pension and retirement benefits they would have received before the amendment were not reduced by the amended rules. Following this decision of the Principal Bench applications No.351 to 423/88 filed by similarly situated persons before the Ahmedabad Bench were dismissed on 28.2.1992. It is surprising that the Union of India which was one of the respondents before the Ahmedabad Bench did not bring to the notice of the said Bench the decision of the Ernakulam Bench in O.A. K-269/88 to which it was a party.

- 9. It is for the first time after all these cases were referred to the Full Bench, transferred and clubbed together that the Union of India and other contesting respondents in these cases brought to the notice of this Full Bench the fact that Union of India has challenged the decision of the Ernakulam Bench in SLP No.10373/90 filed on 24.7.1990. The counsel for the respondents also informed us that the Special Leave Petition and the application for stay are pending and that the Supreme Court has not granted any interim order staying the operation of the order of the Ernakulam Bench.
- It was contended by the learned counsel appearing for the Union of India and other contesting respondents in this batch of cases that we should defer consideration of all these cases and await the authoritative pronouncement of the Supreme Court where they had challenged the decision of the Ernakulam Bench. In this connection reliance was placed on the decision of the Supreme Court reported in AIR 1986 SC 1323 D.K. TRIVEDI AND SONS V. AMBALAL MANIBAI PATEL AND OTHERS. That was a case in which the Gujarath High Court had dismissed the writ petitions challenging the validity of certain statutory provisions and directed the petitioners to approach the Supreme Court as similar matters were pending there. It is in these circumstances that the Supreme court observed that the course adopted by the High Court was hot correct and that if the High Court thought that the point raised by the appellants was the same as was pending in the Supeme Court it ought to have stayed the hearing of the writ petisions AMEI the Supreme Court disposed of the other matters.

These observations, it is obvious, were made having regard to the context and the circumstances of the case. What binds the Tribunal under Atticle 14 of the Constitution of India is the principle of law laid down by the Supreme Court. It is not possible to understand the decision of the Supreme Court as laying down the principle that if an appeal is pending before the Supreme Court in which the validity of a particular statutory provision is challenged, that the High Courts where the same provisions are challenged in other cases should defer consideration until the Supreme Court tenders the decision. The question whether the hearing of the case before the High Court should be stayed awaiting the decision of the Supreme Court depends upon the facts and circumstances of each case. In the present batch of cases we are concerned with the valuable rights of the applicants who have retired between 1976 and 1988. These cases relate to retirement benefits and any delay in disposal of these cases would cause great hardship and prejudice to the old and retired pensioners. The SLP is pending before the Supreme Court from 24.7.1990 and the operation of the order of the Ernaltulam Bench has not been stayed. Even then the applicants herein have not been given the benefit of the decision of the Ernakulam Bench in regard to computation of their retirement benefits. Having regard to all these circumstandes we do not consider it just and proper to stay the hearing of these cases and to await the decision of the Supreme Court.

11. On behalf of the applicants it is contended that we should the dispose of these cases in the light of the decision of Ernakulam Bench which has struck down the amendment to Rule 2544 to the extent retrospective effect has been given affecting the rights of the applicants. On behalf of the respondents; however, it is maintained that the Principal Bench and the Ahmedabad Bench

having taken a contrary view and upheld the validity of the amendments we should dismiss these applications following the said decisions. They further contend that on merits the decision of Ernakulam Bench is wrong and that the view taken by the Principal Bench and the Ahmedabad Bench is sound.

12. At the outset we must observe that the respondents are taking advantage of their own lapse in not placing the decision of the Ernakulam Bench when the Principal Bench and the Ahmedabad Bench decided the two sets of cases where the same statutory provisions were challenged. It is well settled that a Division Bench is bound by judicial discipline to follow the earlier decision of another Bench vide: AIR 1989 SC 1933 UNION OF INDIA AND ANOTHER v. RAGHUBIR SINGH AND OTHERS wherein it is observed:

"We are of the opinion that a pronouncement of law by a Division Bench of this Court is binding on a Division Bench of the same or a smaller number of Judges and in order that such decision be binding, it is not necessary that it should be a decision rendered by the Full Court or a Constitution Bench of the Court."

If only the respondents had fairly placed the decision of the Ernakulam Bench before the Principal Bench and the Ahmedabad Bench, those Benches would not have examined the validity of the impugned statutory provisions, the same having already been struck down by the Ernakulam Bench which had the competence to do so. The respondents are now trying to take advantage of the failure on their part of performing their duty of placing the decision of the Ernakulam Bench when similar cases came up for consideration before the Principal Bench and Ahmedabad

English of decisions would have been avoided.

that the orders of the Principal Bench and the Ahmedabad Bench have the effect of declaring/the impugned amendment to the Rules

to the extent that they give retrospective effect are valid.

At the outset we would like to say that the applications filed by the aggrieved parties having been dismissed by the Principal Bench and the Ahmedabad Bench, those orders cannot be understood as declaring that the impugned provisions of the rules are valid. The decision of the Ernakulam Bench which struck down the amendment to the rules in so far as they gave retrospective effect is not an order in personem. The Ernakulam Bench has held that under the proviso to Article 309 of the Constitution the President has power to promulgate rules with retrospective effect. It, however, struck down the amendment of the rules to the extent they gave retrospective effect on the ground that it is arbitrary and violative of Article 14 of the Constitution to deprive the pensioners of the rights which vested in them as on the dates on which they retired, by amending the rules subsequently with retrospective effect. As the impugned provisions were struck down as violative of Article 14 of the Constitution the legal effect is that the impugned amendments were void ab initio vide DEEP CHAND v. STATE OF UTTAR PRADESH reported in AIR 1959 SC 648. Once a compenent court declares a statutory provision as void as offending the fundamental rights conferred by Article 14 of the Constitution that decision binds every one and not merely the parties to the proceedings. The effect of the decision of the Ernakulam Bench is that the amendments giving retrospective effect was not in existence from its incep-In Black's law Dictionary, 5th Edition, it is stated that Judgment in Rem is:-

"An adjudication pronounced upon the status of some particular thing or subject matter, by a tribunal having competent authority."

In Halsbury's Law of England, 4th Edition, Vol.16 the meaning of "Judgment in Rem" is given at para 1522 as below:-

4

"1522. Meaning of "Judgment in rem". A judgment in rem may be defined as the judgment of a Court of Competent

jurisdiction determining the status of a person or thing, or the disposition of a thing, as distinct from the particular interest in it of a party to the litigation. Apart from the application of the term to persons, it must affect the "res" in the way of condemnation, forfeiture, declaration of status or title, or order for sale or transfer". (Emphasise supplied)

As the decision of the Ernakulam Bench declares the status of the impugned statutory provision, it is a Judgment in rem.

As on the date on which the Principal Bench and the Ahmedabad Bench disposed of the applications before them the amendment giving retrospective effect to the rule having already been declared void by the Ernakulam Bench, tribunal cannot be asked to strike downthe statutory provision which has already been struck down or declared as void by a court of competent jurisdiction. The orders of the Principal Bench and the Ahmedabad Bench dismissing the applications cannot in the circumstances have the effect of putting life into the rules which have already been declared void by the Ernakulam Bench. a statutory provision is declared as void or struck down, the same can be revived by getting the said decision reversed by way of review or on appeal to the higher court. The only other way to resurrect such a provision is by resorting to appropriate amendment of the Constitution or modifying the statutory provision as to render it intra vires. The Supreme Court has held in AIR 1989 SC 1933 UNION OF INDIA v. RAGHUBIR SINGH AND OTHERS -

with constitutional prescription".

It cannot and is not disputed that the Ernakulam Bench of the Tribunal was competent to declare the impugned statutory provision—void as offending Article 14 of the Constitution. The statutory provisions declared void have not been shown to have

been resurrected either by an appropriate amendment to the Constitution or by suitable modification of the statutory provision to bring it within the constitutional prescription. The application for review challenging the decision of the Ernakulam Bench has been dismissed. Though an appeal has been filed against the decision of the Ednakulam Bench to the Supreme Court no decision has as yet been rendered by it reversing the decision of the Ernakulam Bench. It is admitted that the Supreme Court has not so far stayed the operation of the said decision. Hence, we have no hesitation in holding that the order of the Principal Bench and the Ahmedabad Bench dd not have the legal effect of resurrecting the impugned statutory provisions which have been already declared void by the earlier decision of the Ernakulam Bench. In the light of our above findings it follows that there is only one decision which holds the field viz., that of Ernakulam Bench which has declared the impugned provisions as void. As the decisions of the Principal Bench and Anmedabad Bench not have the effect of decl aring the impugned provisions valid, it follows that there are no conflicting decisions requiring resolution of the conflict.

15. Assuming that there are two inconsistent decisions, we shall examine as to which decision can be regarded as a precedent binding in subsequent cases. It is obvious that the Principal Bench and the Ahmedabad Bench have rendered their decisions without noticing the earlier decision of the Ernakulam Bench. In such a situation it is well settled that the later decision rendered in ignorance of the earlier decision has to be regarded as per incuriam and not binding on the court in a susbsequent case. This principle has been succinctly stated in Salmond on Jurisprudence, 12th Edition, page 151 at para (5) as

"(5) Inconsistency between earlier decisions of the same rank. A court is not bound by its own previous decisions that are in conflict with one another. This rule has been laid down in the Court of Appeal [Young's case (1944) K.B. at 726, 729], Court of Criminal Appeal [R. v. Power (1919) 1 K.B.572 (CCA)] and Divisional Court [R. v. De Gray (1900) 1 Q.B.521)], and it obviously applies also to the House of Lords. There may at first sight seem to be a difficulty here; how can a situation of conflict occur, if the court is bound by its own decisions? least two answers may be given. First, the conflicting decisions may come from a time before the binding force of precedent was recognised. Secondly, and more commonly, the conflict may have arisen through inadvertence, because the earlier case was not cited in the later. Owing to the vast number of precedents, and the heterogeneous ways in which they are reported - or are not reported - it is only too easy for counsel to miss a relevant authority. Whenever a relevant prior decision is not cited before the court, or mentioned in the judgments, it must be assumed that the court acts in ignorance or forgetfulness of it. If the new decision is in conflict with the old, it is given per incuriam and is not binding on a later court." (emphasise supplied)

In Raghubir Singh's case it has been laid down that a decision of a Bench of two judges is binding on the Division bench consisting of the same number of judges and that, therefore, the principle laid down by a Bench of two judges does not get reversed or superseded by a subsequent decision of a Bench of the same number of judges. Applying this principle it has to be held that what holds the field as a binding precedent is the decision of the Ernakulam Bench and that the subsequent decision of the Principal Bench and the Ahmedabad Bench nave to be regarded as per incuriam and not binding in subsequent cases. This being the legal position the decisions of the Principal Bench and the Ahmedabad Bench and the Ernakulam Bench and the Ahmedabad Bench nave to be ignored and the Ernakulam Bench decision alone should be regarded as holding the field as a precedent in regard to the validity of the impugned rule in

sions, we shall now examine as to which of the decisions lays down the law correctly. The Ernakulam Bench has rightly proceeded on the basis that the President has under the proviso to

so fár as it gives retrospective effect.

CENTRAL

Article 309 of the Constitution power to promulgate rules with retrospective effect. This, however, is subject to the condition that the rules do not offend any of the fundamental rights conferred by Part III of the Constitution. What the Ernakulam Bench has done is to examine as to whether retrospective effect given to the amendment violates Article 14 of the Constitution. It has held that it does, on the ground that the vested rights of the applicants in the matter of receiving pension and other retiral benefits have been affected by the retrospective operation of the amended rule. It is well settled that pension is a valuable right which a Government servant earns. It is neither charity nor bounty. Government servant acquires right to pension and other retirement benefits on the date he retires from service. Deprivation of such a valuable vested right after retirement, in our opinion dis mandfestly unreasonable, arbitrary and therefore violative of Article 14 of the Constitution. That is precisely what the Ernakulam Bench has said in its decision. The Principal Bench and Ahmedabad Bench have not taken the view that such vested rights can be taken away by a subsequent amendment to the rules by giving retrospective effect to the same. What they have said is that the vested rights of the applicants before them have not in any manner been curtailed by the impugned amendments to the rules. By the revision of Pay Scale Rules the pay scales of the members of the running staff were ennanced with effect from 1-1-1973. Under Rule 2544 the members of the Ruhning staff were entitled to computation of their pay and retirement benefits taking into account the running allowances which they were receiving subject to a maximum of 75% of their pay and other allowances. Rule 2544 was amended by notifications dated 5-12-1988 prescribing the maximum at

45% from 1-1-1973 to 1-4-1979 and 55% from 1-4-1979 onwards.

Those who retired from 1-1-1973 to 4-12-1988 were, in accordance with Rule 2544 as it then stood, entitled to take into account running allowance in the matter of computation of pension and retirement benefits upto the maximum of 75% of their pay and other allowances. As their pay was revised with effect from 1-1-1973 the limit of 75% had to be worked out with reference to the enhanced pay and other allowances that they became entitled to receive in accordance with revision of Pay Scales Rules which came into effect from 1-1-1973. When the maximum is reduced from 75% to 45% upto 1-4-1979 or at the rate of 55%from 1-4-1979 it requires no argument to convince that the vested rights of all those who retired between 1-1-1973 and 4-12-1988 in the matter of receiving pension and retirement benefits were The Principal Bench whose decision has adversely affected. been followed by the Ahmedabad Bench has, however, held that amendment with retrospective effect has not adversely affected the quantum of pension etc. What the Principal Bench has done is to compare the pension one would get taking into account the pre revised scale of pay immediately before 1.1.1973 and the running allowance limited to a maximum of 75% of pay allowances, with the pension which he would get after taking into account the higher revised scale of pay Mand the running allowance subject to a maximum of 45% or 55% as Tthe case may. We are concerned with persons who retired between 1-1-1973 and 4-12-1988 thereby earning a right to compuration of pension in accordance with the statutory rules then in force. As by the time they retired, revision of pay had come into force, it is the revised pay and the running allowance subject to a maximum of 75% of the revised pay and allowances that was required to be taken into account. This raght which Ar.

accrued in their favour on their retirement between 1-1-1973 and 4-12-1988 was sought to be affected by amending the rules on 5-12-1988 with retrospective effect reducing the maximum limit of running allowance that qualifies for pension. When the maximum limit of running allowance is reduced from 75% to 45% or to 55% it automatically reduces the pension and retirement penefits that stood vested on the date of retirement. It is impossible, therefore, to agree with the view taken by the Principal Bench followed by the Ahmedabad Bench that the vested right of the pensioners who; retired between 1-1-1973 and 4-12-1988 in regard to pension and other retirement benefits have not been adversely affected by giving retrospective effect to the amended rules. We have, therefore, no hesitation in nolding that the decisions of the Principal Bench and the Ahmedabad bench with great respect are wrong and that the decision of the Ernakulam Bench is right. The Ernakulam Bench has, in our opinion, rightly declared; the amended provisions to the extent they have been given retrospective effect as void as offending Article 14 of the Constitution.

- 17. As the decision of the Ernakulam Bench is in appeal before the Supreme Court we would like, in the interest of justice and to avoid multiplicity of proceedings, to direct that the present applicants shall be bound by the directions of the Supreme Court and that the payments made in pursuance of our directions in all these cases shall be liable to be suitably adjusted.
- 18. For the reasons stated above, all these applications are allowed with the following directions:
 - (1) The respondents shall recompute the pension and other retiral benefits of the applicants or their L.Rs in accordance with Rule 2544 as was in force before it was amended by Notifications dated 5-12-1988.

W

- (2) The arrears due to the applicants/L.Rs on the basis of the recomputation as aforesaid shall be calculated and paid.
- (3) These directions shall be carried out within a period of three months from the date of receipt of the copy of this order.
- (4) If the amounts due to the applicants/L.Rs are not paid within the prescribed time, the amounts due shall be paid with interest at 12% per annum from the date of this order till the date of payment.
- (5) The applicants shall be entitled to costs at the rate of Rs.500/- in respect of each application.
- (6) The payment of pension and retirement benefits per the aforesaid directions shall stand regulated accordance with the orders directions as may be issued by the Supreme Court in SLP Mol10373/90 against the decision of the Ernardiam Bench of the Tribunal in Application No.K-269/88.

MEMBER(A)

Y W VICE-CHAIRMAN.

CHAIRMAN.

Sd-

TRUE COPY

bsv.

SECTION OFFICER 18/1/94
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORS